

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011915/2023	BIGHNESWAR GOUDA VS STATE OF ODISHA	MAHES DAS VS	BELLAGUNTHA /373 /2023 () //
2	BLAPL/0011916/2023	P. SAIKRISHNA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /108 /2023 () //
3	BLAPL/0011917/2023	KISHOR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /76 /2022 () //
4	BLAPL/0011918/2023	BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	NAWAPARA /29 /2023 () //
5	BLAPL/0011919/2023	KRUSHNA MOHAN GOCHHAYAT @ MILU VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /93 /2023 () //
6	BLAPL/0011920/2023	AJAY KULDIP @ MOTU VS STATE OF ODISHA	T.NARAYANA MURTY VS	SUNABEDA /153 /2023 () //
7	BLAPL/0011921/2023	BIJAYA MALLIK @ MANTUA VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /168 /2022 () //
8	BLAPL/0011922/2023	ANIRUDH @ TARANGA CHHATRIA @ ANIRUDHA CHHATRIA VS STATE OF ODISHA	SAHYAJIT MOHAPATRA VS	JUNAGARH /224 /2019 () //
9	BLAPL/0011923/2023	NURU MAHAMMAD VS STATE OF ODISHA	MOHAMMAD AKRAM VS	JANKIA P.S. /218 /2020 () //
10	BLAPL/0011924/2023	DIPU SINGH VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	NAYAPALLI P.S. /382 /2023 () //
11	BLAPL/0011925/2023	MALIDA DEBAKI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /392 /2022 () //

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12	BLAPL/0011926/2023	RANJIT MUNDA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	JODA /195 /2023 () //
13	BLAPL/0011927/2023	AKURA MAHAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /168 /2023 () //
14	BLAPL/0011928/2023	BIBHUTI BHUSAN MAJHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	TUSRA /60 /2022 () //
15	BLAPL/0011929/2023	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	ASKA /35 /2018 () //
16	BLAPL/0011930/2023	AKHILA PADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /173 /2023 () //
17	BLAPL/0011931/2023	MANOJ RANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TUSRA /69 /2023 () //
18	BLAPL/0011932/2023	KAISHALYA CHANDRAKANTA POWAR VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /178 /2023 () //
19	BLAPL/0011933/2023	DAMBARUDHAR SARANGI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /442 /2023 () //
20	BLAPL/0011934/2023	MURALI KARNA @ PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /2 /2018 () //
21	BLAPL/0011935/2023	ROHITA SWAIN @ ROHIT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GANGAPUR (ASKA) /34 /2009 () //
22	BLAPL/0011936/2023	TANMAYA NAIK @ MANTU NAIK VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	ANGUL SADAR PS /452 /2023 () //
23	BLAPL/0011937/2023	IREN NAYAK	ARJEET MISHRA	BORIGUMMA /216 /2022

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		VS	VS	()
24	BLAPL/0011938/2023	STATE OF ODISHA ANIL BHATRA	ARJEET MISHRA	// NANDAPUR /103 /2023
		VS	VS	()
25	BLAPL/0011939/2023	STATE OF ODISHA KALIA @ KALANDI @ PRABIR NAYAK	ASIT KUMAR JENA	// DHARMASALA /332 /2023
		VS	VS	()
26	BLAPL/0011940/2023	STATE OF ODISHA BAPUJI @ BAPUJEE NAIK	ASHOK JENA	// KUNDHEIGOLA /55 /2021
		VS	VS	()
27	BLAPL/0011941/2023	STATE OF ODISHA DILLIP KUMAR JENA	BINI MISHRA	// SINAPALI /55 /2023
		VS	VS	()
28	BLAPL/0011942/2023	STATE OF ODISHA SUKULAL MARNDI	BASANTA KUMAR DAS	// BANGRIPOSI /156 /2023
		VS	VS	()
29	BLAPL/0011943/2023	STATE OF ODISHA KANHU CHARAN PRADHAN	RAJIV KUMAR MAHANTA	// KORAPUT TOWN /122 /2023
		VS	VS	S.D.J.M.,KORAPUT(Koraput)
30	BLAPL/0011944/2023	STATE OF ODISHA RAJKUMAR KIRO	PABITRA KUMAR NAYAK	GR/0000348/2023 HATIBARI /129 /2021
		VS	VS	()
31	BLAPL/0011945/2023	STATE OF ODISHA SANTOSH ROUT	BASUDEV PUJARI	// KABISURYANAGAR /163 /2022
		VS	VS	()
32	BLAPL/0011946/2023	STATE OF ODISHA S. BALAJI ACHARY	SANJIB KUMAR BHANJADEO	// KHALLIKOTE /606 /2023
		VS	VS	()
33	BLAPL/0011947/2023	STATE OF ODISHA BULU @ GAGAN BEHERA	SUBHRANSU BHUSAN MOHANTY	// SPL.TASK FORCE /6 /2022
		VS	VS	()
34	BLAPL/0011948/2023	STATE OF ODISHA ROHIT BARIHA	PRASANTA KUMAR ROUTH	// KOMNA PS /156 /2013
		VS	VS	()

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35	BLAPL/0011949/2023	STATE OF ODISHA SUBASH BISOI VS	RAJIB LOCHAN PATRNAIK VS	// KOSAGUMUDA /59 /2021 ()
36	BLAPL/0011950/2023	STATE OF ODISHA GOBINDA NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /1034 /2022 ()
37	BLAPL/0011951/2023	STATE OF ODISHA SUBASH BISOI VS	RAJIB LOCHAN PATRNAIK VS	// KOSAGUMUDA /109 /2021 ()
38	BLAPL/0011952/2023	STATE OF ODISHA KADIRI SANTHARA RAO VS	RAJIB LOCHAN PATRNAIK VS	// CHITRAKONDA /128 /2023 ()
39	BLAPL/0011953/2023	STATE OF ODISHA SUBASH BISOI VS	RAJIB LOCHAN PATRNAIK VS	// NABARANGAPUR TOWN /136 /2021 ()
40	BLAPL/0011954/2023	STATE OF ODISHA GHANASHYAM BEHERA @ KALIA VS	SANTOSH KUMAR MAHANTY VS	// PURUSHOTTAMPUR /516 /2023 ()
41	BLAPL/0011955/2023	STATE OF ODISHA SAMAL SINGH VS	RAJIB LOCHAN PATRNAIK VS	// MALKANGIRI /512 /2022 ()
42	BLAPL/0011956/2023	STATE OF ODISHA DASARATHI KANHAR VS	AMULYA RATNA PANDA VS	// PHIRINGIA /64 /2023 ()
43	BLAPL/0011957/2023	STATE OF ODISHA KUNA DIGAL VS	AMULYA RATNA PANDA VS	// PHIRINGIA /64 /2023 ()
44	BLAPL/0011958/2023	STATE OF ODISHA PARVATI DIGAL VS	AMULYA RATNA PANDA VS	// PHIRINGIA /51 /2023 ()
45	BLAPL/0011959/2023	STATE OF ODISHA RINA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHIRINGIA /51 /2023 () //

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46	BLAPL/0011960/2023	PADMAN HARIJAN @ BULET VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /127 /2023 () //
47	BLAPL/0011961/2023	ABHISEK BAGH @ NUNDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /132 /2023 () //
48	BLAPL/0011962/2023	SUNIA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /140 /2023 () //
49	BLAPL/0011963/2023	TUNA @ ASIT KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BETNOTI /226 /2023 () //
50	BLAPL/0011964/2023	JASHODA PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	ITAMATI /146 /2023 () //
51	BLAPL/0011965/2023	SUSHANTA SAHU @ SUSANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /193 /2023 () //
52	BLAPL/0011966/2023	PRADEEP MUNDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	AINTHAPALI /328 /2020 () //
53	BLAPL/0011967/2023	RAMESH NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BALIMI /217 /2022 () //
54	BLAPL/0011968/2023	PRASANTA KUMAR PANDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TIGIRIA /50 /2023 () //
55	BLAPL/0011969/2023	BRAJA KISHOR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
56	BLAPL/0011970/2023	NARENDRA GARADA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /193 /2023 () //
57	BLAPL/0011971/2023	MD. IMRAN	BIJAYA KUMAR RAGADA	KHETRARAJPUR /166 /2023

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		VS	VS	()
58	BLAPL/0011972/2023	STATE OF ODISHA DIVYA KEWAT	SURYAKANTA DWIBEDI	// LATHOR /70 /2023
		VS	VS	()
59	BLAPL/0011973/2023	STATE OF ODISHA KAMALA BEHERA	KISHORE KUMAR MISHRA	// BASELI SAHI PS /165 /2022
		VS	VS	()
60	BLAPL/0011974/2023	STATE OF ODISHA BABULI SAHU	BIJAYA KUMAR RAGADA	// BURLA /154 /2017
		VS	VS	()
61	BLAPL/0011975/2023	STATE OF ODISHA L. SIBA PATRA	SANGRAMJEET SENAPATI	// KABISURYANAGAR (KODALA) /294 /2022
		VS	VS	()
62	BLAPL/0011976/2023	STATE OF ODISHA NARSINGH BHATI	BIJAYA KUMAR RAGADA	// / /0
		VS	VS	()
63	BLAPL/0011977/2023	STATE OF ODISHA JAGA @ PRATYUSH SENAPATI	KISHORE KUMAR MISHRA	// PURI TOWN /65 /2023
		VS	VS	()
64	BLAPL/0011978/2023	STATE OF ODISHA RABI RAO	RAMESH CHANDRA MAHARANA	// KHANDAGIRI P.S. /215 /2019
		VS	VS	()
65	BLAPL/0011979/2023	STATE OF ODISHA SHANKAR @ SANKAR PUJARI	PRASANTA KUMAR SAHOO	// KORAPUT GRPS /16 /2023
		VS	VS	()
66	BLAPL/0011980/2023	STATE OF ODISHA KAMALA MALLICK	AMITAV TRIPATHY	// KHAJURIPADA /47 /2023
		VS	VS	()
67	BLAPL/0011981/2023	STATE OF ODISHA SUNIL DEEP	BIKASH KUMAR DASH	// ATHAMALLIK /131 /2023
		VS	VS	()
68	BLAPL/0011982/2023	STATE OF ODISHA SANJAY MULI	SANTOSH KUMAR MAHANTY	// BUGUDA /493 /2023
		VS	VS	()

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69	BLAPL/0011983/2023	STATE OF ODISHA SUPRIYA DIGAL VS	KARTIK CHANDRA TRIPATHY VS	// PHIRINGIA /170 /2023 ()
70	BLAPL/0011984/2023	STATE OF ODISHA GUPTESWAR KANHAR VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /135 /2023 ()
71	BLAPL/0011985/2023	STATE OF ODISHA P. SUBASH CHANDRA DORA VS	BASANTA KUMAR DAS VS	// DHENKANAL SADAR /784 /2023 ()
72	BLAPL/0011986/2023	STATE OF ODISHA SOURAV KUMAR MISHRA VS	BISHNU PRASAD PRADHAN VS	// NAYAPALLI P.S. /560 /2019 ()
73	BLAPL/0011987/2023	STATE OF ODISHA BABULA SETHI VS	RAKESH BEHERA VS	// MUNIGUDA /83 /2021 ()
74	BLAPL/0011988/2023	STATE OF ODISHA NIWAS RAO VS	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /128 /2023 ()
75	BLAPL/0011989/2023	STATE OF ODISHA BIKASH KUMAR MALLICK @ KALIA VS	SAMARENDRA MOHANTY VS	// RAGHUNATHPUR /229 /2023 ()
76	BLAPL/0011990/2023	STATE OF ODISHA RABI SISA VS	PRASANTA KUMAR SAHOO VS	// MACHHKUND /98 /2023 ()
77	BLAPL/0011991/2023	STATE OF ODISHA ASHOK MEHER VS	SATYABRATA PANDA VS	// ULLUNDA /19 /2022 ()
78	BLAPL/0011992/2023	STATE OF ODISHA ANTARYAMI NAIK VS	JNYANANANDA PANDA VS	// KHANDAPARA /207 /2023 ()
79	BLAPL/0011993/2023	STATE OF ODISHA NAROTTAM PUTEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /61 /2023 () //

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80	BLAPL/0011994/2023	SANTOSH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /151 /2020 () //
81	BLAPL/0011995/2023	BHASKAR PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /129 /2021 () //
82	BLAPL/0011996/2023	SUMANTA KUMAR BARIK @ GODHI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /687 /2022 () //
83	BLAPL/0011997/2023	RABI RAO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /408 /2019 () //
84	BLAPL/0011998/2023	JAMUNA NAYAK VS STATE OF ODISHA	SHRIKAR KUMAR RATH VS	DIGAPAHANDI /250 /2023 () //
85	BLAPL/0011999/2023	DEV MANDI VS STATE OF ODISHA	JULU KHANSAMA VS	MACHHKUND /89 /2022 () //
86	BLAPL/0012000/2023	BIJU @ BIJAY BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /55 /2021 () //
87	BLAPL/0012001/2023	SUNDERLAL@SUNDARLAL NAG@NEPAL VS STATE OF ODISHA	SHYAM MANOHAR VS	JEYPORE TOWN /219 /2020 () //
88	BLAPL/0012002/2023	KAMALINI DEHERI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BELPAHAR /162 /2023 () //
89	CMAPL/0000733/2023	NALINI PRAVA NAYAK VS SASHIKANTA BEHERA	ADV. VS	// () //
90	CMP/0001282/2023	MD TAJUDDIN SABIR VS DEVI PRASAD PATNAIK	NILAMADHAB SARKAR VS	// () //
91	CMP/0001283/2023	SATYAJIT KAR	BASUDEV PUJARI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		NIRMALA SARAGI		//
92	CMP/0001284/2023	ASWIN KUMAR PATRO	RAJENDRA NARAYAN ROUT	//
		VS	VS	0
		GAYATRI CHOUDHURY		//
93	CMP/0001285/2023	DEVAVRAT DEBESH	BANSHIDHAR BAUG	//
		VS	VS	0
		SARAT CHANDRA DAS		//
94	CMP/0001286/2023	MOINUDDIN ALI	SOUMYA MISHRA	//
		VS	VS	0
		TEJ PRAKASH SAHOO		//
95	CMP/0001287/2023	NIRANJAN MISHRA	SOUMYA MISHRA	//
		VS	VS	0
		BUDHIABARA MOUZA GRAMA KOTHA, PURI		//
96	CMP/0001288/2023	DEBENDRA NATH GHOSH @ DEBENDRA NATH	SOUMYA MISHRA	//
		VS	VS	0
		RAJENDRA NARAYAN GHOSH		//
97	CMP/0001289/2023	PRIYANKA KUMARI SAHA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
98	CMP/0001290/2023	PRAMILA BALA MAHAKUL	GOPINATH MISHRA	//
		VS	VS	0
		MANORAMA PRUSTY		//
99	CMP/0001291/2023	SYED ALIHASSAN	NAMITA PATTANAİK	//
		VS	VS	0
		SK. YAR ALLI		//
100	CMP/0001292/2023	PRAVA DAS	DARPAHARI DHAL	//
		VS	VS	0
		AKSHYA KUMAR SWAIN		//
101	CMP/0001293/2023	AGADI GOUDA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		DHARAKOTE TALUK,SOLAKHANDA GOPAL SAMAJ		//
102	CMP/0001294/2023	MANOJ KUMAR MUDULI	LALIT KUMAR MAHARANA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CMP/0001295/2023	STATE OF ODISHA AISHWARYA PATHI VS	BIBEKANANDA BHUYAN VS	// // ()
104	CMP/0001296/2023	ANNAPURNA DAS @ BEHERA SARASWATI MISHRA VS	JAYDEEP PAL VS	// // ()
105	CONTC/0007921/2023	RANJAN JENA BISHIKESHAN BHOL VS	M/S.NIRANJAN PANDA VS	// // ()
106	CONTC/0007922/2023	ASHUTOSH MISHRA, B.D.O., TANGI BHAGYADHAR PARIDA VS	ADV. VS	// // ()
107	CONTC/0007923/2023	ENGNR. JAY NARAYAN SEET, ENGNR. IN CHIEF RURAL WATER SUPPLY AND SANITATIONA ARJUN KU.SINGH VS	RAMA KRISHNA BISOI VS	// // ()
108	CONTC/0007924/2023	NINA SINGH, IPS G.KRISHNA RAO VS	ADV. VS	// // ()
109	CONTC/0007925/2023	ER.JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR PRATAP KUMAR PANIGRAHI VS	ADV VS	// // ()
110	CONTC/0007926/2023	SWADHADEV SINGH, I.A.S GEETANJALI MISHRA VS	JAGAJIBAN PRADHAN VS	// // ()
111	CONTC/0007927/2023	RUMANA JAFRI, TAHASILDAR, JATNI SHYAM SUNDAR BARAL VS	ADV. VS	// // ()
112	CONTC/0007928/2023	ER.JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR KAILASH CHANDRA SWAIN VS	ADV. VS	// // ()
113	CONTC/0007929/2023	ER. JAY NARAYAN SEET, ENGNR. IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR. MIRA BHOLA VS	ADV. VS	// // ()
		VISHAL KUMAR DEV, I.A.S.		//

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114	CONTC/0007930/2023	BIBHUTI PRASAD PANDA VS VISHAL KUMAR DEV, I.A.S	ADV VS	// 0 //
115	CONTC/0007931/2023	SUKANTILATA BEHERA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
116	CONTC/0007932/2023	BHAGYADHAR SAMAL VS VISHAL KUMAR DEV, I.A.S	ADV VS	// 0 //
117	CONTC/0007933/2023	SURJYA NARAYAN MAHARANA VS ANITA PATNAIK, DEO, BERHAMPUR	JITENDRA KUMAR DIGAL VS	// 0 //
118	CONTC/0007934/2023	SUDAM CHARAN SOREN VS VISHAL KUMAR DEV, I.A.S	ADV VS	// 0 //
119	CONTC/0007935/2023	NARASINGH PATRA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
120	CONTC/0007936/2023	MANIKAMALA ACHARYA VS VISHAL KUMAR DEV, I.A.S	ADV VS	// 0 //
121	CONTC/0007937/2023	SASMITA KUMARI PADHI VS VISHAL KUMAR DEV, I.A.S	ADV VS	// 0 //
122	CONTC/0007938/2023	AMRIT LAKRA VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
123	CONTC/0007939/2023	VIJAY KUMAR BANSAL VS SAMIRA BEHERA, TAHASILDAR, KANTABANJI	RAJIV KUMAR MAHANTA VS	// 0 //
124	CONTC/0007940/2023	ABINASH MISHRA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
125	CONTC/0007941/2023	ARJUN SABAR	ADV.	//

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		VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
126	CONTC/0007942/2023	RAKESH KUMAR SAHOO	ADV.	//
		VS	VS	0
		RANJAN KUMAR ROY, OES		//
127	CONTC/0007943/2023	PRANAB KISHORE PATTNAIK	ADV.	//
		VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
128	CONTC/0007944/2023	BINAYAK PANIGRAHI	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
129	CONTC/0007945/2023	RABINDRA KUMAR MOHANTY	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
130	CONTC/0007946/2023	SANTOSH KUMAR PATRA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S		//
131	CONTC/0007947/2023	JAGANNATH BISWAL	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
132	CONTC/0007948/2023	BHOBANI SAHU	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
133	CONTC/0007949/2023	NANDA KISHORE SAHOO	ADV	//
		VS	VS	0
		ANU GARG, ADDL. CHIEF SECY., DEPT. OF WATER RESOURCES		//
134	CONTC/0007950/2023	NISAKAR DHAL	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
135	CONTC/0007951/2023	BASANTI MISHRA	ADV	//
		VS	VS	0
		ANANTA KUMAR HANSDA, TAHASILDAR, MORADA		//
136	CONTC/0007952/2023	MANGULI MUDULI	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007953/2023	SANDHYANJALI MAJHI, O.A.S, SURESH KUMAR SAHOO VS	GOPINATH SETHI VS	// // ()
138	CONTC/0007954/2023	ARAVIND AGARWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION KISHORE CHANDRA SWAIN VS	ADV. VS	// // ()
139	CONTC/0007955/2023	SATYABRATA SAHU, I.A.S. KANHU CHARAN DASH VS	ADV. VS	// // ()
140	CONTC/0007956/2023	BIJAYA KUMAR NAYAK, LFFICIAL LIQUIDATOR, BALDEVJEW POWERLOOM WEAVERS CO OP. SOCIETY LTD.,KENDRAPARA BAISHNABA MALLICK VS	ADV. VS	// // ()
141	CONTC/0007957/2023	BIJAYA KUMAR NAYAK MAYADHAR DEHURI VS	ADV VS	// // ()
142	CONTC/0007958/2023	SIDHARTHA SHANKAR SWAIN, COLLECTOR, ANGUL DARPA NARAYAN PATI VS	ADV. VS	// // ()
143	CONTC/0007959/2023	ASWATHY S., I.A.S. LATIKANTA BISWAL VS	ADV VS	// // ()
144	CONTC/0007960/2023	LALIT DAS, DIRECTOR, PRINTING STATIONARY AND PUBLICATION,ODISHA DR.BRUNDABAN PATRA VS	ADV VS	// // ()
145	CONTC/0007961/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT. IN THE HIGHER EDUCATION DEPT. GYANA RANJAN BEHERA VS	ADV VS	// // ()
146	CONTC/0007962/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT. IN THE HIGHER EDUCATION DEPT. RAMESH KUMAR MOHARANA VS	ADV VS	// // ()
147	CONTC/0007963/2023	ANU GARG, I.A.S MALAYA KUMAR JENA VS	ADV VS	// // ()
		JYOTIRANJAN MISHRA, O.A.S		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007964/2023	PRAMOD KUMAR CHOUDHURY VS AMIT GARG, CHIEF EXECUTIVE OFFICER, (TPSODL)	SANDHYARANI PANI VS	// 0 //
149	CONTC/0007965/2023	MAGUNI CHARANA PRUSTY VS ARAVIND AGRAWAL, PRINCIPAL SECY. TO GOVT., HIGHER EDUCATION DEPT.,BBSR	ADV VS	// 0 //
150	CONTC/0007966/2023	GEETANJALI PATRA VS ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
151	CONTC/0007967/2023	SANTOSH KUMAR DAS VS RAM CHANDRA SOREN, OAS(SG)	ADV VS	// 0 //
152	CONTC/0007968/2023	JASMAN KALO VS AJAY KUMAR BHALLA, SECY. MINISTER OF HOME AFFAIRS, NEW DELHI	adv. VS	// 0 //
153	CONTC/0007969/2023	JAGANNATH RICE MILL VS BANK OF INDIA	RAJAT KUMAR PANDA VS	// 0 //
154	CONTC/0007970/2023	DR.PABITRA MOHAN PRADHAN VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
155	CONTC/0007971/2023	KAILASH CHANDRA CHINARA VS S.ASWATHI, I.A.S.	S.C.D.DASH VS	// 0 //
156	CONTC/0007972/2023	SIBA SINDRIYA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
157	CONTC/0007973/2023	DIPALI DEBASMITA DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
158	CONTC/0007974/2023	BIJAYALAXMI MANDAL VS EXECUTIVE ENGINEER, R AND E KALAHANDI	ADV VS	// 0 //
159	CONTC/0007975/2023	SANJAY KUMAR MUDULI	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0007976/2023	VISHAL DEV, I.A.S. SUCHISMITA BEHERA	ADV.	//
		VS	VS	0
161	CONTC/0007977/2023	ARAVIND AGRAWAL, I.A.S. SURANJITA DASH	ADV.	//
		VS	VS	0
162	CONTC/0007978/2023	ARAVIND AGRAWAL, I.A.S. PADMA CHARAN PARIDA	ADV.	//
		VS	VS	0
163	CONTC/0007979/2023	SATYABRATA SAHU, I.A.S. PADMANAVA ACHARYA	ADV.	//
		VS	VS	0
164	CONTC/0007980/2023	SATYABRATA SAHU, I.A.S. KAILASH CHANDRA BEHERA	NRUSINGH CHARAN ROUT	//
		VS	VS	0
165	CONTC/0007981/2023	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR AJAY KUMAR PANDA	NRUSINGH CHARAN ROUT	//
		VS	VS	0
166	CONTC/0007982/2023	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR MUKUNDA PRASAD DAS	NRUSINGH CHARAN ROUT	//
		VS	VS	0
167	CONTC/0007983/2023	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR MANORAMA PARIDA	ADV	//
		VS	VS	0
168	CONTC/0007984/2023	SALINI PANDIT, I.A.S KANHU CHARAN KARNA	ADV	//
		VS	VS	0
169	CONTC/0007985/2023	ASWATHY S., I.A.S SASHI BHUSAN NANDA	SRIDHAR RATH	//
		VS	VS	0
170	CONTC/0007986/2023	ANU GARG, I.A.S DR. SATYAPRIYA DASH	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0007987/2023	SURESH KUMAR VAISHISHTH, PRINCIPAL SECY., FISHERIES AND ANIMAL RESOURCES DEPT. KABULI BABUSINGH DALABEHERA VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
172	CONTC/0007988/2023	RAJESH KUMAR MOHAPATRA VS DR. KASHINATH NAYAK, DIRECTOR, HEALTH SERVICE, BBSR	ADV. VS	// 0 //
173	CONTC/0007989/2023	AKRUR KUMAR ROUTARAY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
174	CONTC/0007990/2023	JAYANTA BISWAL VS ARABIND AGARWAL, I.A.S.	ADV. VS	// 0 //
175	CONTC/0007991/2023	NARAHARI PANDA VS BHAKTA CHARAN MOHANTY, SECY. CUM ENGINEER IN CHIEF, WATER RESOURCES DEPT.	ADV. VS	// 0 //
176	CONTC/0007992/2023	RATNAKAR MUDULI VS SUKANTI MALLICK, SPECIAL LAND ACQUISITION OFFICER CUM ZONE OFFICER, ANANDAPUR	ADV. VS	// 0 //
177	CONTC/0007993/2023	SOURAV GHOSE VS SURESH KUMAR VASHISTHATH, I.A.S.	ADV. VS	// 0 //
178	CONTC/0007994/2023	RANJAN DAS VS RAJEEV SHARMA, IFS	ADV. VS	// 0 //
179	CONTC/0007995/2023	JAYANTI PRADHAN VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
180	CONTC/0007996/2023	BHUBANESWAR DANDASANA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
181	CONTC/0007997/2023	SUSHILA RAITA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0007998/2023	SANJAYA KUMAR MANGARAJ VS ASWATHY S., I.A.S.	ADV. VS	// ()
183	CRLA/0001146/2023	SARBESWAR MISHRA VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	KESINGA /317 /2019 () //
184	CRLA/0001147/2023	SANGRAM KESHARI PATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	UDALA /61 /2013 () //
185	CRLA/0001148/2023	DEEPAK PAL@ DIPU VS STATE OF ODISHA	RABINDRANATH BARIK VS	/ /0 () //
186	CRLA/0001149/2023	PITABAS PALEI VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPUR /142 /2021 () //
187	CRLA/0001150/2023	RANJIT BHOI @ BABU VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPUR /142 /2021 () //
188	CRLLP/0000067/2023	STATE OF ODISHA VS PATITAPABANA MOHAPATRA	SANGRAM DAS, S.C.(VIGILANCE) VS	BHUBANESWAR VIGILANCE /23 /1998 () //
189	CRLMA/0000431/2023	JYOTIRAJ DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	KHAJURIPADA /76 /2018 () //
190	CRLMC/0004733/2023	DEBARCHAN DORA VS STATE OF ODISHA	TRILOCHAN NANDA VS	SONEPUR /10 /2015 () //
191	CRLMC/0004734/2023	NARENDRA SUNA @ NAREN VS STATE OF ODISHA	LALIT SAHU VS	DUNGURIPALI /258 /2021 () //
192	CRLMC/0004735/2023	SK. RAHIL ENAM VS STATE OF ODISHA	SATYAJITMOHAPATRA VS	KAKATAPUR /155 /2023 () //
193	CRLMC/0004736/2023	MUKESH SAHU@MILU	TIRTH KUMAR SAHU	SINDHIKELA PS /175 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0004737/2023	MILTON SETHY @ MILTON SETHI	PRAKASH KUMAR MISHRA	KEONJHAR TOWN /310 /2014
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0004738/2023	BHASKAR CHANDRA BEHERA	NIRANJAN LENKA	//0
		VS	VS	()
		SK. MUNA		//
196	CRLMC/0004739/2023	NANDA @ KAILASH SUNDARAY	SAROJ KUMAR DASH	BEGUNIA P.S. /196 /2023
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0004740/2023	SAKTIKANTA CHHOTARAY	SAROJ KUMAR DASH	KHURDA P.S. /306 /2019
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0004741/2023	AMBIKA RANI PATI	AMULYA RATNA PANDA	KHAIRA /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0004742/2023	SMRUTI RANJAN PARIDA	SRIDHAR RATH	CHANDRASEKHARPUR /482 /2021
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0004743/2023	MUSHTAQUE ALAM @ MUSTAQ ALLAM	JYOTI RANJAN DEO	PLANTSITE /335 /2021
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0004744/2023	SHANTILATA MALLIK	RAMAKANTA PRADHAN	CHAULIAGANJA /12 /2019
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0004745/2023	JHUNU DIGAL	ANIRUDHA DAS	PHIRINGIA /186 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0004746/2023	BHASKAR NAYAK	ANIRUDHA DAS	DHENKANAL SADAR /562 /2021
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0004747/2023	CHANDAN NAIK @ SUBASH CH. NAIK	ANIRUDHA DAS	DHENKANAL SADAR /173 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0004748/2023	STATE OF ODISHA NARENDRA BEHERA @ NARI VS	RAMESH CHANDRA MAHARANA VS	// ANGUL TOWN /554 /2013 ()
206	CRLMC/0004749/2023	STATE OF ODISHA BIJOY BHUSAN MOHAPATRA VS	MANORANJAN MISHRA VS	// //0 ()
207	CRLMC/0004750/2023	STATE OF ODISHA MITU LENKA VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /268 /2021 ()
208	CRLMC/0004751/2023	STATE OF ODISHA JYOTIRAJ DIGAL VS	ANIRUDHA DAS VS	// KHAJURIPADA /76 /2018 ()
209	CRLMC/0004752/2023	STATE OF ODISHA SATYAJIT PATTANAİK VS	R.BEHERA VS	// BARIPADA TOWN /240 /2022 ()
210	CRLMC/0004753/2023	STATE OF ODISHA HEMANTA KUMAR SAMANTRAY VS	JAJATI KISHORE MOHANTY VS	// //0 ()
211	CRLMC/0004754/2023	STATE OF ODISHA KHIROD BAG VS	MANAS KUMAR CHAND VS	// TITILAGARH /208 /2023 ()
212	CRLMC/0004755/2023	STATE OF ODISHA RAM SARAN DAS VS	ACHYUTANANDA PATTANAİK VS	// CHATRAPUR /82 /2012 ()
213	CRLMC/0004756/2023	STATE OF ODISHA RABI @ DURYADHANA MUNDA VS	U.C.MISHRA VS	// HARICHANDANPUR /74 /2016 ()
214	CRLMC/0004757/2023	STATE OF ODISHA SRIRAJ KUMAR PADHI @ PADHY VS	ABHILASH MISHRA VS	// MUDANPUR RAMPUR /64 /2022 ()
215	CRLMC/0004758/2023	JITESH KUMAR MOHAPATRA GANESH @ BIRANCHI NARAYAN PARIDA VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /25 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0004759/2023	RAMESH PAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DORAGUDA PS /65 /2012 () //
217	CRLMC/0004760/2023	KUNA @ RABINDRA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /172 /2014 () //
218	CRLMP/0002030/2023	LIPIKA PATRA VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	/ /0 () //
219	CRLMP/0002031/2023	G.DHANA RAO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
220	CRLMP/0002032/2023	AMALENDU DINDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 () //
221	CRLMP/0002033/2023	PRAVAT KUMAR SWAIN VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	/ /0 () //
222	CRLMP/0002034/2023	GTL INFRASTRUCTURE LTD., BBSR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
223	CRLMP/0002035/2023	GTL INFRASTRUCTURE LTD., BBSR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
224	CRLMP/0002036/2023	KIRTI SUNDAR ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
225	CRLMP/0002037/2023	SAUMYA KANTA SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
226	CRLMP/0002038/2023	KESHAB MALIK VS STATE OF ODISHA	PADMANAVA BHUTIA VS	/ /0 () //
227	CRLMP/0002039/2023	RAJKISHORE BHOI	SAPAN KUMAR LENKA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002040/2023	GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002041/2023	GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002042/2023	AKSHAYA KUMAR SWAIN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0002043/2023	MANAS RANJAN BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0002044/2023	CHITTARANJAN MOHARANA	SAUMYA RANJAN PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0002045/2023	KADAMABINI ROUT	P.K.ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0002046/2023	KABITA MOHAPATRA	NISHIKANTA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0002047/2023	SHISHIR KUMAR JENA	RAMESH AGARWAL	/ /0
		VS	VS	()
		IIC CHANDRASHEKHAPUR POLICE STATION, BBSR		//
236	CRLMP/0002048/2023	M/S. SMS ASIA PRIVATE LTD., SUNDARGARH	SUBHAM SHARMA	/ /0
		VS	VS	()
		M/S. TRL KROSKI REFRACTORIES LTD., JHARSUGUDA		//
237	CRLREV/0000557/2023	BHIMA BHATRA	ARIJEET MISHRA	JEYPORE SADAR /13 /2011
		VS	VS	()
		STATE OF ODISHA		//
238	CRLREV/0000558/2023	SWEEKAR NAYAK	ANANTA NARAYAN PATTANAYAK	S.P.(CID-CRL),CUTTACK /2 /2010
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLREV/0000559/2023	STATE OF ODISHA BIJAYA BHAINSA VS	BYOMOKESH SAHOO VS	// LAIKERA /41 /2023 ()
240	CRLREV/0000560/2023	STATE OF ODISHA SUNITA SAHOO VS	PRASANNA KUMAR DASH VS	// //0 ()
241	CRLREV/0000561/2023	ABHIJIT PATRA @ LALU @ ABHIJEET PATRA KUMAR NAYAK VS	TITU KUMAR PATRA VS	// SURADA /20 /2022 ()
242	CRLREV/0000562/2023	STATE OF ODISHA CHARULATA SATPATHY VS	ABHISHEK DASH VS	// //0 ()
243	FAO/0000471/2023	PRATAP KUMAR KAR D.M., M/S. ORIENTAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
244	ITA/0000087/2023	MITI PATRA CHINARI ROHINI SUBUDHI VS	PRABODHA CHANDRA NAYAK VS	// // ()
245	LAA/0000028/2023	INCOME TAX OFFICER, WARD 3, BBSR. DIRECTOR, INTERIM TEST RANGE, CHANDIPUR VS	BIRENDRA KUMAR PARDHI, C.G.C VS	// // ()
246	MACA/0000989/2023	RAJARAM PALAI SUPRABHA JENA VS	PRADEEP KUMAR MISHRA VS	// // ()
247	MACA/0000990/2023	TUTU PRADHAN ASHOK KUMAR PANDA VS	JEEVANJYOTI MOHANTY VS	// // ()
248	MACA/0000991/2023	CHAILA SAHOO BHOLESWAR SAHOO VS	JEEVANJYOTI MOHANTY VS	// // ()
249	MACA/0000992/2023	DILLIP KUMAR TRIPATHY KASTURI JENA VS	JEEVANJYOTI MOHANTY VS	// // ()
		SANDHYARANI MOHANTY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000993/2023	SULOCHANA PRADHAN VS KHUDRAT SINGH	JEEVANJYOTI MOHANTY VS	// 0 //
251	MACA/0000994/2023	MADHAB BEHERA VS TARINI PRASAD MISHRA	JEEVANJYOTI MOHANTY VS	// 0 //
252	MACA/0000995/2023	NIRUPAMA JENA VS BHOLESWAR MAHANTA	JEEVANJYOTI MOHANTY VS	// 0 //
253	MACA/0000996/2023	MANJU BEHERA VS SARATA CHANDRA PATTASAHANI	JEEVANJYOTI MOHANTY VS	// 0 //
254	MACA/0000997/2023	D.M. M/S. NATIONAL INSURANCE CO. LTD, BBSR VS SULOCHANA PRADHAN	NITISH KUMAR MISHRA VS	// 0 //
255	MACA/0000998/2023	MANOJ SAHA VS AJAYA KUMAR SAHOO	DAITARI BISWAL VS	// 0 //
256	MACA/0000999/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD VS MADHUBAN RANA	DEBAYAN BEHARI DAS VS	// 0 //
257	MACA/0001000/2023	D.M., M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD VS DILESWAR BEHERA	MOHAMMAD DALI KHAN VS	// 0 //
258	MACA/0001001/2023	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD VS AMAR KUMAR MOHANTY	MOHAMMAD DALI KHAN VS	// 0 //
259	MACA/0001002/2023	MD. RAMEEZ HUSSAIN VS MUMTAZ BEGUM	PRASANTA KUMAR SATAPATHY VS	// 0 //
260	MACA/0001003/2023	CHARUBALA BARIK VS RAMESH CHANDRA MISHRA	ANANGA KUMAR OTTA VS	// 0 //
261	MACA/0001004/2023	M/S NATIONAL INSURANCE CO. LTD., CUTTACK	SUBRAT SATPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ANWESHA MOHANTY		//
262	MACA/0001005/2023	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK	SUBRAT SATPATHY	//
		VS	VS	0
		SUPRAVA TRIPATHY		//
263	MACA/0001006/2023	NEW INDIA ASURANCE CO. LTD.	S.S.RAO	//
		VS	VS	0
		GOLAP PARIDA		//
264	MACA/0001007/2023	MENAKA MALLIK	JEEVANJYOTI MOHANTY	//
		VS	VS	0
		BADRINARAYAN HOTA		//
265	MATA/0000350/2023	SURYASMIT RAY	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		SONALI RAY		//
266	MATA/0000351/2023	PRAGNYA ANINDITA MISHRA @ JEWEL	LAXMIDHAR DASH	//
		VS	VS	0
		JITENDRA CHANDRA MOHAPATRA @ JITU		//
267	MATA/0000352/2023	JALADHARA PARIDA	ANANGA KUMAR OTTA	//
		VS	VS	0
		NIHARIKA PRIYADARSHINI PARIDA		//
268	MATA/0000353/2023	ANUBHAV MOHANTY	LALITENDU MISHRA	//
		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
		VARSHA PRIYADARSHINI		CP/0000246/2021
269	MATA/0000354/2023	SAMBIT KUMAR PANDA	SHIB SHANKAR MOHANTY	//
		VS	VS	0
		SRADHANJALI PANDA		//
270	MATA/0000355/2023	DHIRENDRA NARAYAN BARIK	ABESH KAMAL	//
		VS	VS	0
		KOUSALYA NAYAK		//
271	MATA/0000356/2023	ASWINI PRADHAN	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		MADHUSMITA @ DALI RAJANI BHOI		//
272	RPFAM/0000347/2023	SK. ABDUL RAFIQUE	GOPAL KRISHNA BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RPFAM/0000348/2023	GULSAN BIBI SUDIPTA KUMAR SATAPATHY VS	RAJAT PANDA VS	// // ()
274	RSA/0000429/2023	MITALI @ SUPRASANNA SARANGI SARADA SAHOO VS	MANMAYA KUMAR DASH VS	// // ()
275	RSA/0000430/2023	KANAK SAHOO RAJENDRA KHADIA @ NETUR VS	MAHESWAR MOHANTY VS	// // ()
276	RSA/0000431/2023	STATE OF ODISHA SANJUKTA OJHA VS	PRAVAT RANJAN SUTAR VS	// // ()
277	RSA/0000432/2023	NIRANJAN SAHOO NIRMALA SAHU VS	RAJU KUMAR SATPATHY VS	// // ()
278	RSA/0000433/2023	SARALAREKHA SAHU BHANUMATI RANA VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
279	RSA/0000434/2023	ARATI RANI NAYAK BHABANI RATHA VS	SATYABADI MANTRY VS	// // ()
280	RSA/0000435/2023	RABINDRA NATH RATH RASHMIREKHA ROUT @ SUSAMA SAHANI VS	BIBEKANANDA BHUYAN VS	// // ()
281	RSA/0000436/2023	AMIYABALA SAMAL RASHMIREKHA ROUT @ SUSAMA SAHANI VS	BIBEKANANDA BHUYAN VS	// // ()
282	RVWPET/0000405/2023	AMIYABALA SAMAL SUDHIR CHANDRA MISHRA VS	ABHIRAM SWAIN VS	// // ()
283	RVWPET/0000406/2023	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA.A.G.A VS	// // ()
		SURESH KUMAR MISHRA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	RVWPET/0000407/2023	STATE OF ODISHA VS NARAYAN NAYAK	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
285	RVWPET/0000408/2023	JANAKI BAGE VS JHARANA SAHOO	UPENDRA KUMAR SAMAL VS	// 0 //
286	RVWPET/0000409/2023	STATE OF ODISHA VS CHINCHI KUMARI DEVI	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
287	RVWPET/0000410/2023	NABAKISHORE MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
288	TRP(C)/0000349/2023	SANTOSINI JENA @ SANTOSHINI JENA VS SANTOSH KUMAR JENA	JANAKI KANTA MAHAPATRA VS	// 0 //
289	TRP(C)/0000350/2023	MAMTAJ MOHARANA VS PURNA CHANDRA MOHARANA	SURYAKANTA DASH VS	// 0 //
290	TRPCRL/0000097/2023	KHITISDH CHANDRA JENA VS BIBHUTI BHUSAN ACHARYA	RAMAKANTA SAHOO VS	//0 0 //
291	WA/0002592/2023	STATE OF ODISHA VS HARIHAR PATI	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
292	WA/0002593/2023	STATE OF ODISHA VS KSHITISH CHANDRA RAYBABU	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
293	WA/0002594/2023	STATE OF ODISHA VS GADADHAR MOHAPATRA	TARUN PATNAIK,A.S.C VS	// 0 //
294	WA/0002595/2023	STATE OF ODISHA VS BIRAKISHORE PARIDA	TARUN PATNAIK, A.S.C. VS	// 0 //
295	WA/0002596/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		KARTIKESWAR SAMAL		//
296	WA/0002597/2023	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
		MADHUSUDAN SAHU		//
297	WA/0002598/2023	PUSPALATA BEJ	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WA/0002599/2023	STATE OF ODISHA	TARUN PATNAIK, A.S.C	//
		VS	VS	0
		AKSHAYA KUMAR SAHU		//
299	WA/0002600/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
		GOURIMANI MALLIK		//
300	WA/0002601/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SOHINI PRASIT, SR.ADV.	//
		VS	VS	0
		AJAYA PRASAD BAITHARU		//
301	WA/0002602/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SOHINI PALIT	//
		VS	VS	0
		ANITA KUMARI PANDA		//
302	WA/0002603/2023	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
		RATIKANTA BEHERA		//
303	WA/0002604/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
		DWITIYA BHOI		//
304	WA/0002605/2023	JANMEJAY DAS	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WA/0002606/2023	BARGARH ZILLA SAHARA SAMAJ	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		SUBHAM KUMAR DORA		//
306	WA/0002607/2023	CUTTACK CHRISTIAN EDUCATION BOARD	SUSANTA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0034223/2023	SNIGDHA MISHRA SRINIBASH MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0 //
308	WP(C)/0034224/2023	SRINIBASH MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
309	WP(C)/0034225/2023	SRINIBASH MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
310	WP(C)/0034226/2023	SRINIBASH MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
311	WP(C)/0034227/2023	SRINIBASH MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
312	WP(C)/0034228/2023	MINAKETAN PADHY @ PADHI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
313	WP(C)/0034229/2023	M/S. SAI OM TOURS AND TRANSPORTS PVT. LTD. VS UNION OF INDIA	PURNIJIT PATNAIK VS	// 0 //
314	WP(C)/0034230/2023	LAXMIDHAR SAMANTARAY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
315	WP(C)/0034231/2023	RABINDRA KUMAR PATTNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
316	WP(C)/0034232/2023	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
317	WP(C)/0034233/2023	JAGABANDHU SETHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0034234/2023	TRILOCHAN DASH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
319	WP(C)/0034235/2023	TRILOCHAN DASH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
320	WP(C)/0034236/2023	DILLIP KUMAR ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
321	WP(C)/0034237/2023	JAGANNATH MAHAPATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
322	WP(C)/0034238/2023	AUM SAI SCHOOL AND COLLEGE OF PHARMACY AND VS STATE OF ODISHA	DIHEWARSINGH, BERHAMPUR VS	// 0 //
323	WP(C)/0034239/2023	CHHABINDRA SETHI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
324	WP(C)/0034240/2023	SUKULGUA HEMBRAM VS STATE OF ODISHA	MANAS PATI VS	// 0 //
325	WP(C)/0034241/2023	DR. BINOD BIHARI RATH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
326	WP(C)/0034242/2023	KSHETRAMOHAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
327	WP(C)/0034243/2023	AMAR KUMAR MALLICK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
328	WP(C)/0034244/2023	SUSHIL KUMAR BEHURIA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
329	WP(C)/0034245/2023	LAKSHMIDHAR TRIPATHY	MANAS PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034246/2023	ANTARYAMI PATI	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0034247/2023	SAROJ BARIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0034248/2023	ANGUL SCHOOL AND COLLEGE OF B.SC NURSING, ANGUL	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0034249/2023	RABINDRA ROUT	SASANKA SEKHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034250/2023	LAXMI NARAYAN DWIBEDY	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034251/2023	SURYA NARAYAN SETHY	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0034252/2023	NATIONAL INSTITUTE OF MEDICAL SCIENCE (NIMS), BIRAJA PRASANNA DAS	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0034253/2023	SARANGADHARA DASH INSTITUTE OF NURSING, ANGUL	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034254/2023	PRADEEP KUMAR ASH	PRONOY MOHANTY	//
		VS	VS	0
		PANJAB NATIONAL BANK, BALASORE		//
339	WP(C)/0034255/2023	MANJULATA MOHARANA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0034256/2023	SABITRI DEVI SCHOOL OF NURSING, CUTTACK	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0034257/2023	STATE OF ODISHA MOHAMMED OSMAN VS	RAJIB RATH VS	// // ()
342	WP(C)/0034258/2023	STATE OF ODISHA HARISH CHANDRA PATRA VS	CHITTARANJAN PATTNAIK VS	// // ()
343	WP(C)/0034259/2023	STATE OF ODISHA SHAMIM NIGAR VS	BISWAJIT MOHAPATRA VS	// // ()
344	WP(C)/0034260/2023	STATE OF ODISHA SK HAMIDULLAH VS	KRISHNA CHANDRA SAHU VS	// // ()
345	WP(C)/0034261/2023	STATE OF ODISHA TUNIBALA SAHU VS	SUSHANTA KUMAR MISHRA VS	// // ()
346	WP(C)/0034262/2023	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // ()
347	WP(C)/0034263/2023	STATE OF ODISHA PARUL RAY CHOUDHURY VS	SUSHANTA KUMAR MISHRA VS	// // ()
348	WP(C)/0034264/2023	STATE OF ODISHA DINAKRUSHNA MAHANA VS	JAGAJIBAN PRADHAN VS	// // ()
349	WP(C)/0034265/2023	TAHASILDAR, BARIPADA GOKUL MANGARAJ VS	JAGAJIBAN PRADHAN VS	// // ()
350	WP(C)/0034266/2023	TAHASILDAR, BARIPADA DR. SUNIL KUMAR JENA VS	DR. PURUSOTTAM CHULI VS	// // ()
351	WP(C)/0034267/2023	STATE OF ODISHA LALITENDU DASH VS STATE BANK OF INDIA, MUMBAI	DEBESH PANDA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0034268/2023	ALOK KUMAR SAHU VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
353	WP(C)/0034269/2023	BIBEK NARAYAN MANTRY VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
354	WP(C)/0034270/2023	NIHARIKA PARIDA VS ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	BABITA KUMARI PATTANAIAK VS	// 0 //
355	WP(C)/0034271/2023	ODISHA GRAMYA BANK, ANGUL VS THE COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
356	WP(C)/0034272/2023	KANAK PRAVA TRIPATHY VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
357	WP(C)/0034273/2023	SIEMS SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
358	WP(C)/0034274/2023	M/S S.A. SUGANDH PVT. LTD., CHHATISGARH VS THE CHAIRMAN, STATE POLLUTION CONTROL BOARD, BBSR	SARADA P. SARANGI VS	// 0 //
359	WP(C)/0034275/2023	MAA MANGALA COLLEGE OF NURSING, MAYURBHANJAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
360	WP(C)/0034276/2023	MAMATA DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
361	WP(C)/0034277/2023	SAROJINI MALLIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
362	WP(C)/0034278/2023	ORES ISPAT PVT. LTD., SUNDARGARH VS INDUSTRIAL PROMOTION AND INVESTMENT CORP. OF ODISHA LTD., BBSR	AMIT PATTNAIK VS	// 0 //
363	WP(C)/0034279/2023	KOSHAL COLLEGE OF PHARMACY, SAMBALPUR	AKSHAYA KUMAR PANDEY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0034280/2023	DILIP RAY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0034281/2023	SHISHIR KUMAR DEHURY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0034282/2023	PANCHANAN BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034283/2023	JEMA MALLIK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0034284/2023	SUSHANTA SEKHAR MOHAPATRA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0034285/2023	MADAN JENA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0034286/2023	MANOJ KUMAR SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0034287/2023	BISHNUPADA MARENDY	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0034288/2023	SATRUGHNA MALLIK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0034289/2023	PRAVAT KUMAR SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0034290/2023	BASANTA KUMAR NAYAK	PRATYUSHA NAIDU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0034291/2023	STATE OF ODISHA DR. ASEEMA SAHU VS	PRAVAT KUMAR PANDA VS	// // ()
376	WP(C)/0034292/2023	STATE OF ODISHA SUKANTA KUMAR NANDA VS	MANOJ KUMAR MOHANTY VS	// // ()
377	WP(C)/0034293/2023	STATE OF ODISHA NARENDRA KUMAR PAIKARAY VS	PRAVAT KUMAR PANDA VS	// // ()
378	WP(C)/0034294/2023	STATE OF ODISHA SANJUKTA THAKUR VS	AMITAV DAS VS	// // ()
379	WP(C)/0034295/2023	STATE OF ODISHA AMITA PANDA VS	PRAVAT KUMAR PANDA VS	// // ()
380	WP(C)/0034296/2023	STATE OF ODISHA PARESH KUMAR JENA VS	PRAVAT KUMAR PANDA VS	// // ()
381	WP(C)/0034298/2023	STATE OF ODISHA ARJUN PATRA VS	KHIROD CHANDRA MAJHI VS	// // ()
382	WP(C)/0034299/2023	R.T.O., KEONJHAR SUBODHA CHANDRA BARIK VS	PRAVAT KUMAR PANDA VS	// // ()
383	WP(C)/0034300/2023	STATE OF ODISHA BAIRAGI CHARAN MAHARANA VS	PRAVAT KUMAR PANDA VS	// // ()
384	WP(C)/0034301/2023	STATE OF ODISHA DR. PRADEEP KUMAR MOHANTY VS	SAMEER KUMAR DAS VS	// // ()
385	WP(C)/0034302/2023	STATE OF ODISHA SARADA PRASANNA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0034303/2023	SRADHANJALI MAHANKUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
387	WP(C)/0034304/2023	MANAS RANJAN GOCHHAIT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
388	WP(C)/0034305/2023	MANJULATA MAHARANA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
389	WP(C)/0034306/2023	JAGABANDHU NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
390	WP(C)/0034307/2023	SUJIT KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
391	WP(C)/0034308/2023	BAIDYANATH MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
392	WP(C)/0034309/2023	SANU NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
393	WP(C)/0034310/2023	SURENDRA NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
394	WP(C)/0034311/2023	KRUSHNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
395	WP(C)/0034312/2023	SUSHANTA KUMAR MAHALIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
396	WP(C)/0034313/2023	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
397	WP(C)/0034314/2023	KULAMANI BEHERA	SWAPNIL ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0034315/2023	HARINATH SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0034316/2023	BRUNDABAN SANKHUA	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0034317/2023	MURALI KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0034318/2023	MADHUSUDAN MALLIKA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0034319/2023	SUDESHNA KHANDUAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0034320/2023	MAMALI DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0034321/2023	NITYANANDA BEHERA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0034322/2023	NARAYAN BEHERA	AMITAV DAS	//
		VS	VS	0
		THE COLLECTOR AND D.M., JAGATSINGHPUR		//
406	WP(C)/0034323/2023	BASUDEV JENA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0034324/2023	GOPAL CHANDRA SAHU	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0034325/2023	JOGENDRA PRASAD DAS	SACHIDANANDA PADHEE	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0034326/2023	THE CHIEF GM-IN-CHARGE, RBI, MUMBAI MADHUSUDAN SAHU VS STATE OF ODISHA	BHAGABAN BEHERA VS	// // ()
410	WP(C)/0034327/2023	PRADIPTA KUMAR TRIPATHY VS PRINCIPAL SECY. TO GOVT. OF ODISHA, SD AND TE DEPT., BBSR	LALATENDU SAMAL VS	// ()
411	WP(C)/0034328/2023	DUKHABANDHU NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
412	WP(C)/0034329/2023	GOUR NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
413	WP(C)/0034330/2023	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
414	WP(C)/0034331/2023	JYOTISMITA SAMAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// ()
415	WP(C)/0034332/2023	UNION OF INDIA VS SUBHANKARI DAS	PARTHA SARATHI NAYAK VS	// ()
416	WP(C)/0034333/2023	SANATAN SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// ()
417	WP(C)/0034334/2023	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// ()
418	WP(C)/0034335/2023	YOGAMAYA PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// ()
419	WP(C)/0034336/2023	M/S RITIKA ISPAT PVT. LTD., SUNDARGARH VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0034337/2023	B.RATNAMALA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
421	WP(C)/0034338/2023	PUNA SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
422	WP(C)/0034339/2023	PRAKASH CHANDRA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
423	WP(C)/0034340/2023	M/S SURESH AGRAWAL AND CO., KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
424	WP(C)/0034341/2023	SANTOSH KUMAR DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
425	WP(C)/0034342/2023	SASMITA DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
426	WP(C)/0034343/2023	BALARAM MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
427	WP(C)/0034344/2023	KRUSHNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
428	WP(C)/0034345/2023	SUDARSAN KHATUA VS STATE OF ODISHA	RUDRA NARAYAN PARJIA VS	// 0 //
429	WP(C)/0034346/2023	PADMA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
430	WP(C)/0034347/2023	BIJAYA CHANDRA MAHANKUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
431	WP(C)/0034348/2023	SUDESHNA KHANDUAL	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0034349/2023	PRAKASH CHANDRA ACHARYA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0034350/2023	M/S SURESH AGRAWAL AND CO., KALAHANDI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0034351/2023	BIJAYA KUMAR NAYAK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		CHIEF MANAGER PUNJAB NATIONAL BANK, NAYASADAK BRANCH		//
435	WP(C)/0034352/2023	BENUMADHAB MOHAPATRA @ MAHAPATRA	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0034353/2023	SIVANANDA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0034354/2023	UMAKANTA PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0034355/2023	ANTARYAMI DEHURY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0034356/2023	SAGAR KUMAR PATNAYAK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0034357/2023	AJAY KUMAR DAS	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0034358/2023	SUDIPTA RANJAN TRIPATHY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0034359/2023	M/S AGRAWAL INFRABUILD PVT. LTD., BILASPUR	PITAMBAR ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0034360/2023	STATE OF ODISHA PRIYANKA CHOWDHURY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
444	WP(C)/0034361/2023	STATE OF ODISHA SAMBALPUR DIST. COOP. CENTRAL BANK LTD., BARANPUR VS	BARANPUR SAHOO VS	// // ()
445	WP(C)/0034362/2023	MANOJ KUMAR MEHER KISHORE CHANDRA PATRA VS	BHABANI SHANKAR RAYAGURU VS	// // ()
446	WP(C)/0034363/2023	STATE OF ODISHA SONAM SATAPATHY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
447	WP(C)/0034364/2023	STATE OF ODISHA DR. SOUMYA RANJAN DASH VS	TIKERAM MEHER VS	// // ()
448	WP(C)/0034365/2023	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK DIBAKAR BARIHA VS	KIRTAN DANG VS	// // ()
449	WP(C)/0034366/2023	STATE OF ODISHA PRAHALLAD KUMBHAR VS	DILLIP KUMAR MOHANTY VS	// // ()
450	WP(C)/0034367/2023	STATE OF ODISHA HIMANSHU BEHERA VS	KIRTAN DANG VS	// // ()
451	WP(C)/0034368/2023	STATE OF ODISHA ANIL KUMAR BISWAL VS	PRASHANTA KUMAR NAYAK VS	// // ()
452	WP(C)/0034369/2023	GOVT. OF ODISHA DHANESWAR MAHANTA VS	JYOTIRMAY GUPTA VS	// // ()
453	WP(C)/0034370/2023	STATE OF ODISHA PRADEEP KU ROUT VS	KIRTAN DANG VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0034371/2023	ANIL KUMAR BISWAL VS GOVT. OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
455	WP(C)/0034372/2023	AMIYARANJAN PANI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
456	WP(C)/0034373/2023	ANIL KUMAR BISWAL VS GOVT. OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
457	WP(C)/0034374/2023	PRUTHVIRAJ PATEL VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
458	WP(C)/0034375/2023	SABITA RANA VS GENERAL MANAGER, UCO BANK, BBSR	VS	// 0 //
459	WP(C)/0034376/2023	DEEPAK KUMAR KHATUA VS CT AND GST OFFICER, CUTTACK	PRAKASH KUMAR JENA VS	// 0 //
460	WP(C)/0034377/2023	DIPANJALI CHANDAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
461	WP(C)/0034378/2023	M/S TATA AUTOCOMPGY BATTERIES PVT. LTD., CUTTACK VS CT AND GST OFFICER, CUTTACK	PRAKASH KUMAR JENA VS	// 0 //
462	WP(C)/0034379/2023	HANUMAN PRASAD AGRAWAL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	JYOTI RANJAN DEO VS	// 0 //
463	WP(C)/0034380/2023	MAMATA MISHRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
464	WP(C)/0034381/2023	NIRUPAMA BAL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
465	WP(C)/0034382/2023	ADAPAKALA HEMANCHALAM	SAUMYA RANJAN PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0034383/2023	BISWARANJAN MOHAPATRA	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0034384/2023	LAKSHMI @ LAXMI SAHU	DEEPALI MAHAPATRA	//
		VS	VS	0
		BASANTA MANJARI SAHU		//
468	WP(C)/0034385/2023	LALITA OJHA	AMIYA RANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0034386/2023	SANJIT KUMAR RAY	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0034387/2023	BHARATI KAPARDAR	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0034388/2023	ATTURI RAMESH	AGASTI KANUNGO	//
		VS	VS	0
		UNION OF INDIA		//
472	WP(C)/0034389/2023	ANITA MOHANTY	DEBASIS TRIPATHY	//
		VS	VS	0
		DR. ALOK KANUNGO		//
473	WP(C)/0034390/2023	LAXMI NARAYAN PATTANAYAK	BEDPRAKASH DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0034391/2023	GOLEKHA CHANDRA PANDA	SUDARSAN BEHERA	//
		VS	VS	0
		DIV. MANAGER, LIC DIV. OFFICE, CUTTACK		//
475	WP(C)/0034392/2023	PADMANAV KARA	RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0034393/2023	SUBHASHREE MOHARANA	SARATHI JYOTI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0034394/2023	STATE OF ODISHA SUSMITA DAS MOHAPATRA VS	SOMJEET DAS VS	// // ()
478	WP(C)/0034395/2023	STATE OF ODISHA SAROJ KUMAR RATH VS	RAMA PRASAD DALAI VS	// // ()
479	WP(C)/0034396/2023	STATE OF ODISHA PRAFULA KUMAR KALO VS	BHABA RANJAN KAR VS	// // ()
480	WP(C)/0034397/2023	GOVT. OF ODISHA SURENDRA NATH PANIGRAHI VS	BEDPRAKASH DALAI VS	// // ()
481	WP(C)/0034398/2023	STATE OF ODISHA NIRUPAMA BEHERA VS	PABITRA KUMAR NAYAK VS	// // ()
482	WP(C)/0034399/2023	UNION OF INDIA JAMUNAMANI SINGH VS	SWARUP KUMAR PATNAIK VS	// // ()
483	WP(C)/0034400/2023	PRIYANKA SINGH BENUDHAR PATEL VS	BHABA RANJAN KAR VS	// // ()
484	WP(C)/0034401/2023	GOVT. OF ODISHA DILLIP BARMAN VS	LAMBODAR PRADHAN VS	// // ()
485	WP(C)/0034402/2023	TAHASILDAR, MAHAKALAPARA ABDUL RAFIK KHAN VS	DHANESWAR BEHERA VS	// // ()
486	WP(C)/0034403/2023	STATE OF ODISHA DIPAYANKANTI PRADHAN VS	LAMBODAR PRADHAN VS	// // ()
487	WP(C)/0034404/2023	TAHASILDAR, RAJNAGAR SURENDRA NATH PANDA VS	DHANESWAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0034405/2023	TULSI MOHAN PASAYAT VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
489	WP(C)/0034406/2023	RABINDRA KUMAR SWAIN VS TAHASILDAR, MARSAGHAI	LAMBODAR PRADHAN VS	// 0 //
490	WP(C)/0034407/2023	PADMA CHARAN TARAI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
491	WP(C)/0034408/2023	RAJENDRA CHOUDHURY VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
492	WP(C)/0034409/2023	HARIHAR RATH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
493	WP(C)/0034410/2023	LAXMI PRASAD MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
494	WP(C)/0034411/2023	GURUDEV KHADIA VS UNION OF INDIA	SIDHARTH PRASAD DAS VS	// 0 //
495	WP(C)/0034412/2023	SANTOSH KUMAR NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
496	WP(C)/0034413/2023	BENUMADHAB MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
497	WP(C)/0034414/2023	PADMA CHARAN BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
498	WP(C)/0034415/2023	MANDA VENKATA APPARAO VS SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
499	WP(C)/0034416/2023	PURNA CHANDRA PRADHAN	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0034417/2023	DASARATHI DASH	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0034418/2023	RAJA KISHORE PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0034419/2023	DR. DURGA PRASAD PATNAIK	SANDHYARANI PANI	//
		VS	VS	0
		THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA		//
503	WP(C)/0034420/2023	PUSPALATA DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0034421/2023	PABITRA MOHAN NAYAK	BAMADEV BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0034422/2023	MADHAB CHANDRA BARIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0034423/2023	SHESHA DEV BARIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0034424/2023	PURNA CHANDRA GIRI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0034425/2023	PRASANNA KUMAR SETHI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		REGIONAL MANAGER, R.B.I, BBSR		//
509	WP(C)/0034426/2023	SASANKA BHUSAN MISHRA	AMIYA BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0034427/2023	KARTIK PRASAD SAHOO	DEBIDUTTA MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0034428/2023	STATE OF ODISHA BISWANATH MOHANTY VS	UMAKANTA MISHRA VS	// // ()
512	WP(C)/0034429/2023	STATE OF ODISHA NARENDRA SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // ()
513	WP(C)/0034430/2023	STATE OF ODISHA M/S REDTECH SOLUTION INDIA PVT. LTD., CUTTACK	KRIDHAR RATH VS	// // ()
514	WP(C)/0034431/2023	STATE OF ODISHA NABA KISHOR SETHI VS	DEBIDUTTA MOHAPATRA VS	// // ()
515	WP(C)/0034432/2023	STATE OF ODISHA PRIYADARSHINI BEHERA VS	UMAKANTA MISHRA VS	// // ()
516	WP(C)/0034433/2023	THE DIRECTOR FAMILY WELFARE ODISHA CUM STATE APPROPRIATE AUTHORITY, BBSR SUSANTA KUMAR SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // ()
517	WP(C)/0034434/2023	STATE OF ODISHA DR. JULIE DAS VS	SUSHANTA KUMAR JOSHI VS	// // ()
518	WP(C)/0034435/2023	BM, HDFC ERGO GENERAL INSURANCE COMPANY LTD., SUNDARGARH PRAKASH CHANDRA SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // ()
519	WP(C)/0034436/2023	STATE OF ODISHA CHAITANYA DAS VS	DEBIDUTTA MOHAPATRA VS	// // ()
520	WP(C)/0034437/2023	STATE OF ODISHA M/S THERMAX INSTRUMENTATION LTD., PUNE VS	SARADA PRASANNA SARANGI VS	// // ()
521	WP(C)/0034438/2023	STATE OF ODISHA MANAS KUMAR MAITY VS	DEBIDUTTA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0034439/2023	IPSITA MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
523	WP(C)/0034440/2023	PNB HOUSING FINANCE LTD., NEW DELHI VS TAHASILDAR, JATNI	DEVI PRASAD TRIPATHY VS	// 0 //
524	WP(C)/0034441/2023	MINA KETAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
525	WP(C)/0034442/2023	M/S WINNERS INSTITUTE OF VOCATIONAL TRAINING VS STATE OF ODISHA	CHANDRA KUMAR SAMAL VS	// 0 //
526	WP(C)/0034443/2023	SURENDRA KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
527	WP(C)/0034444/2023	SAKUNTALA NAYAK VS CHIEF POST MASTER GENERAL, BBSR	HRUDANANDA TRIPATHY VS	// 0 //
528	WP(C)/0034445/2023	SUMITRA DALABEHERA VS SUSMITA LENKA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
529	WP(C)/0034446/2023	ASHOK KUMAR KAR VS STATE OF ODISHA	AMIT PATNAIK VS	// 0 //
530	WP(C)/0034447/2023	SANTOSH KUMAR DIGAL VS COLLECTOR, KANDHAMAL	SOUMYA RANJAN PATI VS	// 0 //
531	WP(C)/0034448/2023	BASANTA KUMAR MAHAKUD VS BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER, KOREI	SOUMYA RANJAN PATI VS	// 0 //
532	WP(C)/0034449/2023	PADMABATI BIDIKA VS JOINT COMMNR, STATE TAX(APPEAL), CT AND GST, KORAPUT	SANGRAM KESHARI BURMA VS	// 0 //
533	WP(C)/0034450/2023	TAPAS KUMAR SETHY	ALOK KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE INFORMATION COMMISSION, ODISHA		//
534	WP(C)/0034451/2023	SUNITA SENAPATI	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0034452/2023	AJIT KUMAR SENAPATI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, CUTTACK		//
536	WP(C)/0034453/2023	ALOKESH MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0034454/2023	M/S NIHAR RANJAN MOHAPATRA	DAITARI BEHERA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX, CT AND GST, BBSR		//
538	WP(C)/0034455/2023	NUNNA PRASAD RAO	SIDHARTHA DAS	//
		VS	VS	0
		COLLECTOR AND DM, BARGARH		//
539	WP(C)/0034456/2023	GAGAN BIHARI NAYAK	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0034457/2023	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0034458/2023	INDIRA NAYAK	SAGARIKA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0034459/2023	PRAFULLA BEHERA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0034460/2023	MD. ATIUL @ ATA @ ATAUL RASUL	BYOMOKESH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0034461/2023	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0034462/2023	STATE OF ODISHA M/S. PATNAIK MINERALS PVT. LTD. VS	GOURI MOHAN RATH VS	// // ()
546	WP(C)/0034463/2023	UNION OF INDIA MINA KUMARI DWARI VS	JAJATI KESHARI KHUNTIA VS	// // ()
547	WP(C)/0034464/2023	STATE OF ODISHA SUSANTA BHOI VS	GOURI MOHAN RATH VS	// // ()
548	WP(C)/0034465/2023	STATE OF ODISHA BINOD KUMAR BEHERA VS	GOURI MOHAN RATH VS	// // ()
549	WP(C)/0034466/2023	STATE OF ODISHA SUJIT KUMAR MAJHI VS	GOURI MOHAN RATH VS	// // ()
550	ABLAPL/0012030/2023	STATE OF ODISHA ASHOK BALIARSINGH VS	MAHES DAS VS	// // //0
551	ABLAPL/0012031/2023	STATE OF ODISHA SUSANTA BEHERA VS	SOUBHAGYA KUMAR DASH VS	JMFC, KOTAGARH(Kandhamal) ICC/000043/2011 PURUSHOTTAMPUR /698 /2023 ()
552	ABLAPL/0012032/2023	STATE OF ODISHA HARIHARA MUDULI VS	TAPAN KUMAR JENA SAMANTA VS	// // EOW,BHUBANESWAR /7 /2023 ()
553	ABLAPL/0012033/2023	STATE OF ODISHA DILIP BARIK VS	NABA KISHORE GURU VS	// // DHENKANAL SADAR /822 /2023 ()
554	ABLAPL/0012034/2023	STATE OF ODISHA BALARAM SINGH YADAV VS	JAGABANDHU SAHU VS	// // BOLANGIR TOWN /540 /2023 ()
555	ABLAPL/0012035/2023	STATE OF ODISHA LINGARAJ SUNA VS	TRILOCHAN NANDA VS	// // DEOGAON /213 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0012036/2023	SOUMYA RANJAN SWAIN VS STATE OF ODISHA	SARBESWAR SAHOO VS	NAYAPALLI P.S. /338 /2023 () //
557	ABLAPL/0012037/2023	UPA BAG @ UPENDRA BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MURIBAHAL /233 /2023 () //
558	ABLAPL/0012038/2023	SANJUKTA SINGHA VS STATE OF ODISHA(VIG.)	ASOK MOHANTY VS	ROURKELA VIGILANCE /23 /2023 () //
559	ABLAPL/0012039/2023	NARESH BAG VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	MURIBAHAL /232 /2023 () //
560	ABLAPL/0012040/2023	AJAYA KUMAR NATH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAJPUR TOWN /72 /2016 () //
561	ABLAPL/0012041/2023	PRAMOD KUMAR AGRAWAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /238 /2023 () //
562	ABLAPL/0012042/2023	MAMATA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BYREE /195 /2023 () //
563	ABLAPL/0012043/2023	PRASANTA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BYREE /195 /2023 () //
564	ABLAPL/0012044/2023	JAYANTA MARTHA @ BATUA VS STATE OF ODISHA	S.S.RAY (2) VS	KHURDA SADAR /274 /2023 () //
565	ABLAPL/0012045/2023	SALIMA ROUT VS STATE OF ODISHA	AMITAV DAS VS	OUPADA /97 /2023 () //
566	ABLAPL/0012046/2023	MINAKSHI BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	CHAULIAGANJA /211 /2023 () //
567	ABLAPL/0012047/2023	JAHAN MALLIK	BIPIN KUMAR NAYAK	NIMAPADA /332 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0012048/2023	STATE OF ODISHA MD.IRFAN @ MD IRFAN ALAM	PABITRA KUMAR NAYAK	// PLANTSITE /291 /2023
		VS	VS	()
569	ABLAPL/0012049/2023	STATE OF ODISHA GHENU HANTAL	ARIJEET MISHRA	// JEYPORE MAHILA /109 /2023
		VS	VS	()
570	ABLAPL/0012050/2023	STATE OF ODISHA PRAHALLAD BAKUL	SK. ZAFARULLA	// GOCHHAPADA /4 /2022
		VS	VS	()
571	ABLAPL/0012051/2023	STATE OF ODISHA RUSABHA DURGA	JNYANANANDA PANDA	// KEGAON /19 /2019
		VS	VS	()
572	ABLAPL/0012052/2023	STATE OF ODISHA NARENDRA RANA @ NARENDRA BHOI	JNYANANANDA PANDA	// TUSRA /195 /2023
		VS	VS	()
573	ABLAPL/0012053/2023	STATE OF ODISHA DILLIP KUMAR PALO	AMULYA RATNA PANDA	// JEYPORE TOWN /124 /2018
		VS	VS	()
574	ABLAPL/0012054/2023	STATE OF ODISHA SK. AYUB	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /698 /2023
		VS	VS	()
575	ABLAPL/0012055/2023	STATE OF ODISHA SK. JAHUR	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /698 /2023
		VS	VS	()
576	ABLAPL/0012056/2023	STATE OF ODISHA KAUSALYA MAHARANA	PRADEEP KUMAR DAS	// BHADRAK RURAL /597 /2023
		VS	VS	()
577	ABLAPL/0012057/2023	STATE OF ODISHA MANAS KUMAR SAMAL	ASHOK KUMAR SAHOO	// AUL /28 /2020
		VS	VS	()
578	ABLAPL/0012058/2023	STATE OF ODISHA ARUN KUMAR SAHOO	PRAKASH KUMAR MISHRA	// DHENKANAL TOWN /246 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0012059/2023	STATE OF ODISHA RAMESH BHOI @ RAMESH CHANDRA BHOI @ RAMESH CHANDRA BHOI @ RAMESH CHANDRA BHOI VS	SHIKHAR KUMAR BHOENY VS	// MAHILA P.S.(BBSR) /59 /2018 ()
580	ABLAPL/0012060/2023	STATE OF ODISHA ANTARYAMI DAS VS	PITAMBAR JENA VS	// ANGUL TOWN /417 /2021 ()
581	ABLAPL/0012061/2023	STATE OF ODISHA ANIL GOUDA VS	CHITTA RANJAN SAHU VS	// ASKA /78 /2022 ()
582	ABLAPL/0012062/2023	STATE OF ODISHA PABAN KUMAR BHOI VS	BIKRAM CHANDRA GHADEI VS	// UDALA /322 /2023 ()
583	ABLAPL/0012063/2023	STATE OF ODISHA LAMBODOR MOHAPATRA VS	BIKRAM CHANDRA GHADEI VS	// UDALA /322 /2023 ()
584	ABLAPL/0012064/2023	STATE OF ODISHA SATYAM @ SATYA BRATA SWAIN VS	SANJAYA KUMAR PATRI VS	// MAHAKALPARA /255 /2023 ()
585	ABLAPL/0012065/2023	STATE OF ODISHA JYOTSNARANI BISWAL @ SANJUKTA VS	NIKUNJA KUMAR ROUT VS	// NIMAKHANDI /91 /2023 ()
586	ABLAPL/0012066/2023	STATE OF ODISHA RAKESH SAHU VS	KIRTAN BADHEI VS	// JHARBANDH /142 /2023 ()
587	ABLAPL/0012067/2023	STATE OF ODISHA UPENDRA NAIK @ DHANGADA MAJHI VS	SUSHANTA KUMAR JOSHI VS	// BHAWANIPATNA SADAR /397 /2020 ()
588	ABLAPL/0012068/2023	STATE OF ODISHA ARJUN KHEMUNDU VS	RAJIB LOCHAN PATTNAIK VS	// PADWA /18 /2021 ()
589	ABLAPL/0012069/2023	STATE OF ODISHA SUMIT PAIKARAY VS	RAKESH KUMAR MALLICK VS	// Maitri Vihar PS /304 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0012070/2023	PRITINANDA ROUT VS STATE OF ODISHA(VIG.)	BIKASH KUMAR PADHI VS	ROURKELA VIGILANCE /15 /2023 () //
591	ABLAPL/0012071/2023	BABAR KHAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	KISSANNAGAR PS /226 /2023 () //
592	ABLAPL/0012072/2023	ALEKHA CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PATTAMUNDAI /334 /2023 () //
593	ABLAPL/0012073/2023	BHIKARI BAGH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /431 /2023 () //
594	ABLAPL/0012074/2023	NILU @ HRUSIKESH DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK RURAL /613 /2023 () //
595	ABLAPL/0012075/2023	SANJAYA DALAI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	MARINE PST TALCHUA /95 /2023 () //
596	ABLAPL/0012076/2023	SUBHAKANTA PATI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK TOWN /543 /2023 () //
597	ABLAPL/0012077/2023	MASANTA PRATAP TAPAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 () //
598	ABLAPL/0012078/2023	SUSAMA JENA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /305 /2023 () //
599	ABLAPL/0012079/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRATIMA NAYAK VS	//0 () //
600	ABLAPL/0012080/2023	SK. JIAUL VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHURDA MODEL /657 /2023 () //
601	ABLAPL/0012081/2023	SIBANI SANKAR PRADHAN @ RISHI	RAMESH CHANDRA MAHARANA	BHARATPUR PS /449 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0012082/2023	STATE OF ODISHA SURENDRA SAHOO	AMITAV TRIPATHY	// SARANAKUL /161 /2023
		VS	VS	()
603	ABLAPL/0012083/2023	STATE OF ODISHA BHARATI BARIK	SATYA NARAYAN MISHRA (4)	// BASUDEVPUR /552 /2023
		VS	VS	()
604	ABLAPL/0012084/2023	STATE OF ODISHA NILU @ HRUSIKESH DAS	SATYA NARAYAN MISHRA (4)	// BHADRAK TOWN /474 /2023
		VS	VS	()
605	ABLAPL/0012085/2023	STATE OF ODISHA PRATYUSH SURYASNATA BEURA @ PRATYUSHA SURYANARAYAN BEURAH	SATYA NARAYAN MISHRA (4)	// CHANDAKA P.S. /9 /2023
		VS	VS	()
606	ABLAPL/0012086/2023	STATE OF ODISHA KUNJABIHARI CHINARA	BHARAT JALLI	// TALCHER TOWN /391 /2022
		VS	VS	()
607	ABLAPL/0012087/2023	STATE OF ODISHA DHARMENDRA KHORA PANI	BIDESHI KUMAR GHADEI	// DORAGUDA PS /161 /2023
		VS	VS	()
608	ABLAPL/0012088/2023	STATE OF ODISHA TRIBIKRAM BERIHA	HIMANSHU SEKHAR MISHRA	// SONEPUR /241 /2023
		VS	VS	()
609	ABLAPL/0012089/2023	STATE OF ODISHA NARAYAN BEHERA	BIJAY KUMAR BEHERA	// SINDHIKELA PS /46 /2023
		VS	VS	()
610	ABLAPL/0012090/2023	STATE OF ODISHA KALIA KANHAR	JUGALA KISHORE PANDA	// MANAMUNDA /250 /2017
		VS	VS	()
611	ABLAPL/0012091/2023	STATE OF ODISHA HIMANSU SEKHAR SAHOO	BIJAY KUMAR BEHERA	// KHANDAGIRI P.S. /87 /2023
		VS	VS	()
612	ABLAPL/0012092/2023	STATE OF ODISHA PRAFULLA BARIK	SRIKANTA MAHUNTA	// BASUDEVPUR /572 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0012093/2023	STATE OF ODISHA M.D. IMRAN VS	SANJIB MOHANTY VS	// G.UDAYAGIRI /114 /2023 ()
614	ABLAPL/0012094/2023	STATE OF ODISHA ABHAYA KUMAR JENA VS	BIDESHI KUMAR GHADEI VS	// TANGI /190 /2023 ()
615	ABLAPL/0012095/2023	STATE OF ODISHA DUTIA HATI VS	SATYABRATA PANDA VS	// MANAMUNDA /205 /2023 ()
616	ABLAPL/0012096/2023	STATE OF ODISHA BRAJAKISHORE SWAIN @ BRAJBANDHU SWAIN VS	RAMDAS ACHARY VS	// JODAPADAR /192 /2023 ()
617	ABLAPL/0012097/2023	STATE OF ODISHA SHURES NAIK @ SURES VS	BIJAYA KUMAR NAYAK VS	// DASPALLA /243 /2023 ()
618	ABLAPL/0012098/2023	STATE OF ODISHA BRAJA KISHORE PARIDA VS	SAMARENDRA BAHADUR VS	// AUL /762 /2023 ()
619	ABLAPL/0012099/2023	STATE OF ODISHA SUKANTA BHOI VS	ROHIT RANJAN RAY VS	// SAHID NAGAR P.S. /374 /2023 ()
620	ABLAPL/0012100/2023	STATE OF ODISHA B. SURYANARYAN @ DINABANDHU VS	DEBASIS SARANGI VS	// JARADA /242 /2023 ()
621	ABLAPL/0012101/2023	STATE OF ODISHA SANTOSH KUMAR PATI VS	DEBASIS SARANGI VS	// BAIDYANATHPUR /516 /2023 ()
622	ABLAPL/0012102/2023	STATE OF ODISHA SASNEHA KUMAR SAHU VS	DEBASIS SARANGI VS	// DASPALLA /209 /2023 ()
623	ABLAPL/0012103/2023	STATE OF ODISHA ANISH BHARDWAJ VS	RAJJEET ROY VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0012104/2023	DEBENDRA OJHA @ DEBENDRANATH OJHA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /313 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :16/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	33/2023 RFA/251/2009	KULAMANI BEHERA-MP	M/S.S.P.MISRA
2	52/2023 CRP/23/2023	M/S. BLUELINE RESORTS PVT.LTD., KHURDA-MP	AVIJIT PAL
3	82/2023 CRLMA/351/2023	RATNAMANJARI MOHANTY-MP	PRAFULLA KUMAR JENA
4	132/2023 LAA/28/2023	DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP	BIRENDRA KUMAR PARDHI,C.G.C
5	152/2023 ITA/87/2023	CHINARI ROHINI SUBUDHI-MP	PRABODHA CHANDRA NAYAK
6	154/2023 JCRLA/55/2023	KANDE MUNDA-MP	ADV.
7	313/2023 CRLMP/1762/2023	BHIM BISWAL @ DEBENDRA-MP	SOUBHAGYA KUMAR DASH
8	335/2023 CMAPL/733/2023	NALINI PRAVA NAYAK-MP	ADV.
9	362/2023 TRP(C)/349/2023	SANTOSINI JENA @ SANTOSHINI JENA-MP	JANAKI KANTA MAHAPATRA
10	363/2023 TRP(C)/350/2023	MAMTAJ MOHARANA-MP	SURYAKANTA DASH
11	367/2023 MATA/337/2023	B.S SUBHRASIKHA SWAIN-MP	KULDEEP MOHANTY
12	368/2023 MATA/352/2023	JALADHARA PARIDA-MP	ANANGA KUMAR OTTA
13	369/2023 MATA/146/2022	ANNAPURNA NAYAK@DASH-MP	SUBASH CHANDRA ACHARYA
14	370/2023 MATA/356/2023	ASWINI PRADHAN-MP	BIJAYA KUMAR RAGADA
15	416/2023 RVWPET/405/2023	SUDHIR CHANDRA MISHRA-MP	ABHIRAM SWAIN
16	417/2023 RVWPET/406/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
17	418/2023 RVWPET/406/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
18	419/2023 RVWPET/407/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
19	420/2023 RVWPET/407/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
20	421/2023 RVWPET/408/2023	JANAKI BAGE-MP	UPENDRA KUMAR SAMAL
21	422/2023 RVWPET/409/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
22	423/2023 RVWPET/409/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
23	424/2023 RVWPET/410/2023	NABAKISHORE MISHRA-MP	SIDHESWAR MALLIK
24	427/2023 CONTC/5119/2023	BHAGABAT BEHERA-MP	
25	428/2023 CONTC/5120/2023	AMULYA KUMAR MUDULI-MP	
26	429/2023	SK. ABDUL RAFIQUE-MP	GOPAL KRISHNA BEHERA

27	RPFAM/347/2023 429/2023 CONTC/5122/2023	SATYABADI NAYAK-MP	
28	430/2023 RPFAM/347/2023	SK. ABDUL RAFIQUE-MP	GOPAL KRISHNA BEHERA
29	431/2023 RPFAM/348/2023	SUDIPTA KUMAR SATAPATHY-MP	RAJAT PANDA
30	768/2023 CRLREV/542/2023	GYANARANJAN SAHOO-MP	BITAS KUMAR SWAIN
31	769/2023 CRLREV/340/2022	BHRUNGARAJ SINGH-MP	DEEPAK RANJAN PARIDA
32	770/2023 CRLREV/557/2023	BHIMA BHATRA-MP	ARIJEET MISHRA
33	771/2023 CRLREV/557/2023	BHIMA BHATRA-MP	ARIJEET MISHRA
34	772/2023 CRLREV/557/2023	BHIMA BHATRA-MP	ARIJEET MISHRA
35	773/2023 CRLREV/558/2023	SWEEKAR NAYAK-MP	ANANTA NARAYAN PATTANAYAK
36	774/2023 CRLREV/559/2023	BIJAYA BHAINSA-MP	BYOMOKESH SAHOO
37	775/2023 CRLREV/560/2023	SUNITA SAHOO-MP	PRASANNA KUMAR DASH
38	776/2023 CRLREV/561/2023	KUMAR NAYAK-MP	TITU KUMAR PATRA
39	777/2023 CRLREV/561/2023	KUMAR NAYAK-MP	TITU KUMAR PATRA
40	778/2023 CRLREV/562/2023	CHARULATA SATPATHY-MP	ABHISHEK DASH
41	867/2023 FAO/471/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
42	868/2023 FAO/135/2023	MANJULATA PRAHARAJ-MP	
43	1191/2023 RSA/234/2023	RAGHUNATH PRASAD DAS-MP	M/S. AKHYAYA KUMAR MISRA, S.SUBADARSHINI
44	1192/2023 RSA/82/2011	DOLAGOBINDA NAIK-MP	M/S.BIBEKANANDA BHUYAN
45	1193/2023 RSA/341/2014	RAMACHANDRA NAIK-MP	M/S.G.N.MISHRA
46	1194/2023 RSA/82/2011	DOLAGOBINDA NAIK-MP	M/S.BIBEKANANDA BHUYAN
47	1195/2023 RSA/82/2011	DOLAGOBINDA NAIK-MP	M/S.BIBEKANANDA BHUYAN
48	1196/2023 RSA/341/2014	RAMACHANDRA NAIK-MP	M/S.G.N.MISHRA
49	1197/2023 RSA/82/2011	DOLAGOBINDA NAIK-MP	M/S.BIBEKANANDA BHUYAN
50	1198/2023 RSA/429/2023	SARADA SAHOO-MP	MANMAYA KUMAR DASH
51	1199/2023 RSA/430/2023	RAJENDRA KHADIA @ NETUR-MP	MAHESWAR MOHANTY
52	1200/2023 RSA/433/2023	BHANUMATI RANA-MP	JITENDRA KUMAR MISHRA (2)
53	1201/2023 RSA/435/2023	RASHMIREKHA ROUT @ SUSAMA SAHANI-MP	BIBEKANANDA BHUYAN
54	1202/2023 RSA/435/2023	RASHMIREKHA ROUT @ SUSAMA SAHANI-MP	BIBEKANANDA BHUYAN
55	1203/2023 RSA/436/2023	RASHMIREKHA ROUT @ SUSAMA SAHANI-MP	BIBEKANANDA BHUYAN
56	1204/2023 RSA/338/2005	JAMBOKARMI-MP	M/S.SURESH CH.MOHANTY
57	1205/2023 RSA/338/2005	JAMBOKARMI-MP	M/S.SURESH CH.MOHANTY

58	1206/2023 RSA/338/2005	JAMBOKARMI-MP	M/S.SURESH CH.MOHANTY
59	1207/2023 RSA/338/2005	JAMBOKARMI-MP	M/S.SURESH CH.MOHANTY
60	1208/2023 RSA/338/2005	JAMBOKARMI-MP	M/S.SURESH CH.MOHANTY
61	1209/2023 RSA/338/2005	JAMBOKARMI-MP	M/S.SURESH CH.MOHANTY
62	1210/2023 RSA/132/2012	ANANTA SWAIN and ORS.-MP	M/S.BANSHIDHAR BAUG
63	1211/2023 RSA/132/2012	ANANTA SWAIN and ORS.-MP	M/S.BANSHIDHAR BAUG
64	1212/2023 RSA/132/2012	ANANTA SWAIN and ORS.-MP	M/S.BANSHIDHAR BAUG
65	1213/2023 RSA/132/2012	ANANTA SWAIN and ORS.-MP	M/S.BANSHIDHAR BAUG
66	1214/2023 RSA/132/2012	ANANTA SWAIN and ORS.-MP	M/S.BANSHIDHAR BAUG
67	1215/2023 RSA/132/2012	ANANTA SWAIN and ORS.-MP	M/S.BANSHIDHAR BAUG
68	1222/2023 CMP/1283/2023	SATYAJIT KAR-MP	BASUDEV PUJARI
69	1223/2023 CMP/1285/2023	DEVAVRAT DEBESH-MP	BANSHIDHAR BAUG
70	1224/2023 CMP/1287/2023	NIRANJAN MISHRA-MP	SOUMYA MISHRA
71	1225/2023 CMP/1288/2023	DEBENDRA NATH GHOSH @ DEBENDRA NATH-MP	SOUMYA MISHRA
72	1226/2023 CMP/1289/2023	PRIYANKA KUMARI SAHA-MP	PRASANTA KUMAR SATAPATHY
73	1227/2023 CMP/1290/2023	PRAMILA BALA MAHAKUL-MP	GOPINATH MISHRA
74	1228/2023 CMP/1292/2023	PRAVA DAS-MP	DARPAHARI DHAL
75	1229/2023 CMP/1293/2023	AGADI GOUDA-MP	KISHORE KUMAR MISHRA
76	1230/2023 CMP/1294/2023	MANOJ KUMAR MUDULI-MP	LALIT KUMAR MAHARANA
77	1231/2023 CMP/1295/2023	AISHWARYA PATHI-MP	BIBEKANANDA BHUYAN
78	1370/2023 BLAPL/11926/2023	RANJIT MUNDA-MP	CHITTA RANJAN SAHU
79	1371/2023 BLAPL/6033/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
80	1372/2023 BLAPL/9378/2023	GOPI MUDULI-MP	BALARAM KHARA
81	1373/2023 BLAPL/11943/2023	KANHU CHARAN PRADHAN-MP	RAJIV KUMAR MAHANTA
82	1374/2023 BLAPL/11946/2023	S. BALAJI ACHARY-MP	SANJIB KUMAR BHANJADEO
83	1375/2023 BLAPL/13071/2022	BHAGU @ BHAGIA @ BHAGABAN MALLIK-MP	
84	1376/2023 BLAPL/11947/2023	BULU @ GAGAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
85	1377/2023 BLAPL/10772/2023	JAYASMITA PUHAN-MP	BIPLAB KUMAR DASH
86	1378/2023 BLAPL/7376/2023	AJAY@AJAYA KUMAR BARIK-MP	
87	1379/2023 BLAPL/8679/2023	RAMESH PATRA-MP	NIRANJAN PANDA
88	1380/2023 BLAPL/11476/2022	RABI RAO-MP	RAMESH CHANDRA MAHARANA
89	1381/2023	RABI RAO-MP	RAMESH CHANDRA MAHARANA

90	BLAPL/11523/2022 1382/2023	SOMANATH GAMANGO-MP	BISWA RANJAN DAS
91	BLAPL/8948/2023 1383/2023	DEBA MISTRI @ DEVIDSON SABAR @ DEBA-MP	SOUBHAGYA KUMAR DASH
92	BLAPL/985/2023 1384/2023	AKHAYA KUMAR SAHOO-MP	SHUBHENDU KUMAR PARIDA
93	BLAPL/10046/2023 1385/2023	ALOK RAY NAT-MP	
94	BLAPL/9983/2023 1386/2023	ALOK RAY NAT-MP	
95	BLAPL/9970/2023 1387/2023	ALOK RAY NAT-MP	
96	BLAPL/9983/2023 1388/2023	ALOK RAY NAT-MP	
97	BLAPL/10168/2023 1389/2023	CHANDRESWAR PASWAN-MP	
98	BLAPL/9965/2023 1390/2023	CHANDRESWAR PASWAN-MP	
99	BLAPL/9982/2023 1391/2023	CHANDRESWAR PASWAN-MP	
100	BLAPL/10164/2023 1392/2023	CHANDRESWAR PASWAN-MP	
101	BLAPL/9869/2023 1794/2023	SUPRABHA JENA-MP	PRADEEP KUMAR MISHRA
102	MACA/989/2023 1795/2023	SUPRABHA JENA-MP	PRADEEP KUMAR MISHRA
103	MACA/989/2023 1796/2023	MANOJ SAHA-MP	DAITARI BISWAL
104	MACA/998/2023 1797/2023	MANOJ SAHA-MP	DAITARI BISWAL
105	MACA/998/2023 1798/2023	SUMITRA SINGH-MP	
106	MACA/531/2017 1799/2023	D.M., M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	MD. AMIR ALI KHAN
107	MACA/1000/2023 1800/2023	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD.-MP	MD. AMIR KHAN
108	MACA/1001/2023 1801/2023	MD. RAMEEZ HUSSAIN-MP	PRASANTA KUMAR SATAPATHY
109	MACA/1002/2023 1802/2023	CHARUBALA BARIK-MP	ANANGA KUMAR OTTA
110	MACA/1003/2023 1803/2023	CHARUBALA BARIK-MP	ANANGA KUMAR OTTA
111	MACA/1003/2023 1804/2023	CHARUBALA BARIK-MP	ANANGA KUMAR OTTA
112	MACA/1003/2023 1805/2023	M/S NATIONAL INSURANCE CO. LTD., CUTTACK-MP	SUBRAT SATPATHY
113	MACA/1004/2023 1806/2023	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK-MP	SUBRAT SATPATHY
114	MACA/1005/2023 1807/2023	NEW INDIA ASURANCE CO. LTD.-MP	S.S.RAO
115	MACA/1006/2023 2055/2023	BHARAT MUDULI-MP	
116	ABLAPL/11373/2023 2056/2023	MANAS KU.SAHOO-MP	BIJAYA KUMAR SAHOO
117	ABLAPL/4095/2019 2057/2023	HIMANSU THELA-MP	
118	ABLAPL/7696/2022 2058/2023	SAROJ KUMAR RANA-MP	
119	ABLAPL/7215/2023 2059/2023	PRAKASH PRADHAN-MP	
120	ABLAPL/6672/2023 2060/2023	TUTU BEHERA-MP	
	ABLAPL/3330/2023		

121	2062/2023 ABLAPL/7751/2023	SUNIL PUHAN-MP	
122	2063/2023 ABLAPL/15519/2019	BIBHUTI BHUSAN MALIK-MP	
123	2064/2023 ABLAPL/7916/2023	GOPI @ GOPINATH PALA-MP	
124	2065/2023 ABLAPL/2834/2023	DHUSA PARIDA @ DUSASAN PARIDA-MP	
125	2066/2023 ABLAPL/2836/2023	BHIMASEN PARIDA@BHIMA PARIDA-MP	
126	2067/2023 ABLAPL/8645/2023	SAISRI LOKANATH PRASAD SETHI-MP	HIMANSU SEKHAR MISHRA
127	2068/2023 ABLAPL/9636/2023	EKALABYA NAIK @ DADU-MP	
128	2069/2023 ABLAPL/15328/2022	SAMIMA BIBI-MP	
129	2070/2023 ABLAPL/9759/2023	RAJENDRA NAIK-MP	
130	2071/2023 ABLAPL/9688/2023	KUNJABANA NAIK-MP	
131	2072/2023 ABLAPL/9762/2023	KARTIK NAIK-MP	
132	2073/2023 ABLAPL/9784/2023	PRADEEP KUMAR BAGH @ PRADEEP BAGH-MP	
133	2074/2023 ABLAPL/8181/2023	JHADESWAR DAS ADHIKARI-MP	
134	2075/2023 ABLAPL/9085/2023	ASHISH RANJAN SUBUDHIRAY-MP	
135	2076/2023 ABLAPL/7036/2023	BIKRAM MALIK-MP	
136	2077/2023 ABLAPL/10027/2023	ELIAJAR RAITA-MP	
137	2078/2023 ABLAPL/7076/2023	GITANJALI PATEL-MP	UMA SHANKAR PATEL
138	2079/2023 ABLAPL/9845/2023	KALIA @ SAROJ KUMAR SAHOO-MP	
139	2080/2023 ABLAPL/10019/2023	ANANDA MAJHI-MP	
140	2081/2023 ABLAPL/10299/2023	BIKASH KALET-MP	
141	2082/2023 ABLAPL/9895/2023	MD. SALIM-MP	
142	2083/2023 ABLAPL/10562/2023	PRAFULLA SETHY @ DILLU-MP	
143	2084/2023 ABLAPL/7808/2023	MADHUSMITA BEHERA-MP	
144	2085/2023 ABLAPL/7807/2023	MALATI NATH-MP	
145	2086/2023 ABLAPL/3961/2021	CHANDAN NAIK @ SUBASH CH. NAIK-MP	
146	2087/2023 ABLAPL/7197/2021	RAHUL KUMAR SAHU-MP	
147	2088/2023 ABLAPL/11319/2023	GOPAL @ GOPAL SINGH-MP	
148	2089/2023 ABLAPL/14440/2021	BHASKAR NAYAK-MP	
149	2524/2023 CRLA/1146/2023	SARBESWAR MISHRA-MP	KHIROD PRASAD NEGI
150	2525/2023 CRLA/1146/2023	SARBESWAR MISHRA-MP	KHIROD PRASAD NEGI
151	2526/2023 CRLA/858/2022	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
152	2527/2023	MANGALA CHARAN SAHU-MP	BISWA RANJAN DAS

153	CRLA/704/2023 2528/2023 CRLA/301/2023	SANTOSH KUMAR LENKA-MP	MANAS RANJAN MOHAPATRA, M/S ABHISHEK DASH
154	2529/2023 CRLA/1147/2023	SANGRAM KESHARI PATRA-MP	BIKRAM CHANDRA GHADEI
155	2530/2023 CRLA/1147/2023	SANGRAM KESHARI PATRA-MP	BIKRAM CHANDRA GHADEI
156	2531/2023 CRLA/151/2018	RABINDRA KUMAR OJHA-MP	M/S.SOURA CH.MOHAPATRA
157	2532/2023 CRLA/759/2023	SUJIT JENA-MP	SOUBHAGYA SWAIN
158	2533/2023 CRLA/1148/2023	DEEPAK PAL@ DIPU-MP	RABINDRANATH BARIK
159	2534/2023 CRLA/1149/2023	PITABAS PALEI-MP	DEBASNAN DAS
160	2535/2023 CRLA/1149/2023	PITABAS PALEI-MP	DEBASNAN DAS
161	2536/2023 CRLA/1150/2023	RANJIT BHOI @ BABU-MP	DEBASNAN DAS
162	2537/2023 CRLA/1150/2023	RANJIT BHOI @ BABU-MP	DEBASNAN DAS
163	3214/2023 CRLMC/238/2021	MANOJ MOHANTY @ MANOJ KUMAR MOHANTY-MP	RAMANI KANTA PATTANAIK,M/S.DEVASHIS PANDA,
164	3215/2023 CRLMC/4733/2023	DEBARCHAN DORA-MP	TRILOCHAN NANDA
165	3216/2023 CRLMC/4735/2023	SK. RAHIL ENAM-MP	SATYAJITMOHAPATRA
166	3217/2023 CRLMC/4737/2023	MILTON SETHY @ MILTON SETHI-MP	PRAKASH KUMAR MISHRA
167	3218/2023 CRLMC/4738/2023	BHASKAR CHANDRA BEHERA-MP	NIRANJAN LENKA
168	3219/2023 CRLMC/4740/2023	SAKTIKANTA CHHOTARAY-MP	SAROJ KUMAR DASH
169	3220/2023 CRLMC/4739/2023	NANDA @ KAILASH SUNDARAY-MP	SAROJ KUMAR DASH
170	3221/2023 CRLMC/4743/2023	MUSHTAQUE ALAM @ MUSTAQ ALLAM-MP	JYOTI RANJAN DEO
171	3222/2023 CRLMC/4745/2023	JHUNU DIGAL-MP	ANIRUDHA DAS
172	3223/2023 CRLMC/4746/2023	BHASKAR NAYAK-MP	ANIRUDHA DAS
173	3224/2023 CRLMC/4747/2023	CHANDAN NAIK @ SUBASH CH. NAIK-MP	ANIRUDHA DAS
174	3225/2023 CRLMC/4749/2023	BIJOY BHUSAN MOHAPATRA-MP	MANORANJAN MISHRA
175	3226/2023 CRLMC/4750/2023	MITU LENKA-MP	ANIRUDHA DAS
176	3227/2023 CRLMC/4751/2023	JYOTIRAJ DIGAL-MP	ANIRUDHA DAS
177	3228/2023 CRLMC/4752/2023	SATYAJIT PATTANAIK-MP	R.BEHERA
178	3229/2023 CRLMC/4754/2023	KHIROD BAG-MP	MANAS KUMAR CHAND
179	3230/2023 CRLMC/4756/2023	RABI @ DURYADHANA MUNDA-MP	U.C.MISHRA
180	3231/2023 CRLMC/4757/2023	SRIRAJ KUMAR PADHI @ PADHY-MP	ABHILASH MISHRA
181	7625/2023 WA/2225/2023	CHANDRAKANTA NANDA-MP	RAMAKANTA SARANGI
182	7626/2023 WA/2592/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
183	7627/2023 WA/2592/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C

184	7628/2023 WA/2592/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
185	7629/2023 WA/2593/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
186	7630/2023 WA/2593/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
187	7631/2023 WA/2593/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
188	7632/2023 WA/2594/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
189	7633/2023 WA/2594/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
190	7634/2023 WA/2595/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
191	7635/2023 WA/2595/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
192	7636/2023 WA/2594/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
193	7637/2023 WA/2595/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
194	7638/2023 WA/2598/2023	PUSPALATA BEJ-MP	ANJAN KUMAR BISWAL
195	7639/2023 WA/2596/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
196	7640/2023 WA/2596/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
197	7641/2023 WA/2596/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
198	7642/2023 WA/2597/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
199	7643/2023 WA/2597/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
200	7644/2023 WA/2597/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
201	7645/2023 WA/2599/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C
202	7646/2023 WA/2599/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C
203	7647/2023 WA/2599/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C
204	7648/2023 WA/2600/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
205	7649/2023 WA/2600/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
206	7650/2023 WA/2600/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
207	7651/2023 WA/2601/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH, SUBIR PALIT, SR.ADV.	
208	7652/2023 WA/2602/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH, SUBIR PALIT	
209	7653/2023 WA/2603/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
210	7654/2023 WA/2603/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
211	7655/2023 WA/2603/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
212	7656/2023 WA/2604/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
213	7657/2023 WA/2604/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
214	7658/2023 WA/2604/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
215	7659/2023	JANMEJAY DAS-MP	JAGAJIBAN PRADHAN

216	WA/2605/2023 7660/2023	JANMEJAY DAS-MP	JAGAJIBAN PRADHAN
217	WA/2605/2023 7661/2023	BARGARH ZILLA SAHARA SAMAJ-MP	DWARIKA PRASAD MOHANTY
218	WA/2606/2023 7662/2023	BARGARH ZILLA SAHARA SAMAJ-MP	DWARIKA PRASAD MOHANTY
219	WA/2606/2023 7663/2023	BARGARH ZILLA SAHARA SAMAJ-MP	DWARIKA PRASAD MOHANTY
220	WA/2606/2023 7664/2023	CUTTACK CHRISTIAN EDUCATION BOARD-MP	SUSANTA KUMAR DASH
221	WA/2607/2023 16585/2023	SULACHANA SETHY-MP	KAPILA CHARAN NAYAK
222	WP(C)/32740/2023 16586/2023	DR. UMA RANI CHOUDHURY-MP	BHABANI SANKAR TRIPATHY (1)
223	WP(C)/24618/2023 16587/2023	M/S. SAI OM TOURS AND TRANSPORTS PVT. LTD. PURI-MP	VIJIT PATNAIK
224	WP(C)/34229/2023 16588/2023	M/S. SAI OM TOURS AND TRANSPORTS PVT. LTD. PURI-MP	VIJIT PATNAIK
225	WP(C)/32204/2023 16589/2023	PURNA CHANDRA PATRA-MP	PRAMOD CHANDRA SEJPADA
226	WP(C)/34231/2023 16590/2023	RABINDRA KUMAR PATTNAIK-MP	DURGESH NARAYAN RATH
227	WP(C)/34232/2023 16591/2023	PRAFULLA KUMAR BEHERA-MP	RAMA KRISHNA BISOI
228	WP(C)/34233/2023 16592/2023	JAGABANDHU SETHI-MP	PRATYUSHA NAIDU
229	WP(C)/34237/2023 16593/2023	JAGANNATH MAHAPATRA-MP	TRILOCHAN NANDA
230	WP(C)/34239/2023 16594/2023	CHHABINDRA SETHI-MP	SATYABRATA MOHANTY
231	WP(C)/34246/2023 16595/2023	ANTARYAMI PATI-MP	JATINDRA KUMAR MOHAPATRA
232	WP(C)/34247/2023 16596/2023	SAROJ BARIK-MP	LAXMIKANTA MOHANTY
233	WP(C)/34249/2023 16597/2023	RABINDRA ROUT-MP	SASANKA SEKHAR SAHOO
234	WP(C)/34250/2023 16598/2023	LAXMI NARAYAN DWIBEDY-MP	GYANARANJAN SETHI
235	WP(C)/34254/2023 16599/2023	PRADEEP KUMAR ASH-MP	PRONOY MOHANTY
236	WP(C)/15641/2023 16600/2023	KRUSHNANANDA GOSWAMY-MP	
237	WP(C)/34257/2023 16601/2023	MOHAMMED OSMAN-MP	RAJIB RATH
238	WP(C)/13815/2023 16602/2023	SRI ALARANATH DEB BIJE, PURI-MP	
239	WP(C)/34258/2023 16603/2023	HARISH CHANDRA PATRA-MP	CHITTARANJAN PATTNAIK
240	WP(C)/34268/2023 16604/2023	ALOK KUMAR SAHU-MP	AJIT KUMAR MOHANTY
241	WP(C)/31643/2023 16605/2023	MADHABA BISWAL-MP	DIGAMBARA MISHRA
242	WP(C)/30856/2023 16606/2023	ARIJEET PATTANAIAK-MP	PITAMBAR ACHARYA
243	WP(C)/34269/2023 16607/2023	BIBEK NARAYAN MANTRY-MP	AJIT KUMAR MOHANTY
244	WP(C)/34270/2023 16608/2023	NIHARIKA PARIDA-MP	BABITA KUMARI PATTANAIAK
245	WP(C)/34272/2023 16609/2023	KANAK PRAVA TRIPATHY-MP	AJIT KUMAR MOHANTY
246	WP(C)/32860/2023 16610/2023	SHAKTIMAYEE PARIDA-MP	LAXMIKANTA MOHANTY

247	16611/2023 WP(C)/32858/2023	SUBHASHREE MOHAPATRA-MP	LAXMIKANTA MOHANTY
248	16612/2023 WP(C)/32862/2023	JASHOBANTA PRADHAN-MP	LAXMIKANTA MOHANTY
249	16613/2023 WP(C)/32612/2023	SAROJ KUMAR NIMAL-MP	LAXMIKANTA MOHANTY
250	16614/2023 WP(C)/32855/2023	CHIRANJIBEE PATRA-MP	LAXMIKANTA MOHANTY
251	16615/2023 WP(C)/34274/2023	M/S S.A. SUGANDH PVT. LTD., CHHATISGARH-MP	SARADA P. SARANGI
252	16616/2023 WP(C)/33424/2023	SANJIB KUMAR BISWAL-MP	MANOJ KUMAR MOHANTY
253	16617/2023 WP(C)/34278/2023	ORES ISPAT PVT. LTD., SUNDARGARH-MP	AMIT PATTNAIK
254	16618/2023 WP(C)/34290/2023	BASANTA KUMAR NAYAK-MP	PRATYUSHA NAIDU
255	16619/2023 WP(C)/34292/2023	SUKANTA KUMAR NANDA-MP	MANOJ KUMAR MOHANTY
256	16620/2023 WP(C)/34297/2023	PANKAJINI @ PANKAJI DALAI-MP	ABHILASH MISHRA
257	16621/2023 WP(C)/34301/2023	DR. PRADEEP KUMAR MOHANTY-MP	SAMEER KUMAR DAS
258	16622/2023 WP(C)/34309/2023	SANU NAIK-MP	SAMEER KUMAR DAS
259	16623/2023 WP(C)/34325/2023	JOGENDRA PRASAD DAS-MP	SACHIDANANDA PADHEE
260	16624/2023 WP(C)/34116/2023	KRUTIBAS DASH-MP	TRILOCHAN PANIGRAHI
261	16626/2023 WP(C)/34326/2023	MADHUSUDAN SAHU-MP	BHAGABAN BEHERA
262	16627/2023 WP(C)/34328/2023	DUKHABANDHU NAIK-MP	KRISHNA CHANDRA SAHU
263	16628/2023 WP(C)/34329/2023	GOUR NAIK-MP	KRISHNA CHANDRA SAHU
264	16629/2023 WP(C)/34330/2023	SUBRAT KUMAR PRADHAN-MP	KRISHNA CHANDRA SAHU
265	16630/2023 WP(C)/34332/2023	UNION OF INDIA-MP	PARTHA SARATHI NAYAK
266	16631/2023 WP(C)/34333/2023	SANATAN SINGH-MP	AJIT KUMAR MOHANTY
267	16632/2023 WP(C)/34335/2023	YOGAMAYA PRADHAN-MP	DR. JITENDRA KUMAR LENKA
268	16633/2023 WP(C)/34338/2023	PUNA SINGH-MP	AJIT KUMAR MOHANTY
269	16634/2023 WP(C)/34336/2023	M/S RITIKA ISPAT PVT. LTD., SUNDARGARH-MP	BHABANI PRASAD MOHANTY
270	16635/2023 WP(C)/34340/2023	M/S SURESH AGRAWAL AND CO., KALAHANDI-MP	SUKANTA KUMAR DALAI
271	16636/2023 WP(C)/30099/2023	SULOCHANA MALLICK-MP	GOURI KUMAR RATH
272	16637/2023 WP(C)/34345/2023	SUDARSAN KHATUA-MP	RUDRA NARAYAN PARIJA
273	16638/2023 WP(C)/34350/2023	M/S SURESH AGRAWAL AND CO., KALAHANDI-MP	SUKANTA KUMAR DALAI
274	16639/2023 WP(C)/34351/2023	BIJAYA KUMAR NAYAK-MP	SUSHANTA KUMAR JOSHI
275	16640/2023 WP(C)/34356/2023	SAGAR KUMAR PATNAYAK-MP	SAUBHAGYA KUMAR SAMAL
276	16641/2023 WP(C)/34359/2023	M/S AGRAWAL INFRABUILD PVT. LTD., BILASPUR-MP	PITAMBAR ACHARYA
277	16642/2023 WP(C)/34360/2023	PRIYANKA CHOWDHURY-MP	SAUBHAGYA KUMAR SAMAL
278	16643/2023	SAMBALPUR DIST. COOP. CENTRAL BANK LTD., BARGARH-MP	SAUBHAGYA KUMAR SAMAL

279	WP(C)/34361/2023 16644/2023	PAREL INVESTMENT and-MP	M/S.SOMANATH MISHRA
280	WP(C)/5822/2012 16645/2023	ALL ODISHA AUXILIARY NURSERY MIDWIFERY WORKERS UNION, CUTTACK-MP	PRASHANT KUMAR DEB
281	WP(C)/29336/2023 16646/2023	SONAM SATAPATHY-MP	SAUBHAGYA KUMAR SAMAL
282	WP(C)/34363/2023 16647/2023	KISHORE CHANDRA PATRA-MP	BHABANI SHANKAR RAYAGURU
283	WP(C)/34362/2023 16648/2023	DEEPAK KUMAR KHATUA-MP	PRAKASH KUMAR JENA
284	WP(C)/34376/2023 16649/2023	M/S TATA AUTOCOMPGY BATTERIES PVT. LTD., CUTTACK-MP	PRAKASH KUMAR JENA
285	WP(C)/34378/2023 16650/2023	HANUMAN PRASAD AGRAWAL-MP	JYOTI RANJAN DEO
286	WP(C)/34379/2023 16651/2023	NIRUPAMA BAL-MP	SATYABRATA MOHANTY
287	WP(C)/34381/2023 16652/2023	DILLIP KUMAR GHOSH-MP	GYANESWAR SATPATHY
288	WP(C)/32508/2023 16653/2023	ADAPAKALA HEMANCHALAM-MP	SAUMYA RANJAN PRADHAN
289	WP(C)/34382/2023 16654/2023	BISWARANJAN MOHAPATRA-MP	PRADIPTA KISHORE BHUYAN
290	WP(C)/34383/2023 16655/2023	LAKSHMI @ LAXMI SAHU-MP	DEEPALI MAHAPATRA
291	WP(C)/34384/2023 16656/2023	LALITA OJHA-MP	AMIYA RANJAN SWAIN
292	WP(C)/34385/2023 16657/2023	KRUSHNA CHANDRA MALLICK-MP	
293	WP(C)/27131/2023 16658/2023	SUSMITA DAS MOHAPATRA-MP	SOMJEET DAS
294	WP(C)/34394/2023 16659/2023	JAMUNAMANI SINGH-MP	SWARUP KUMAR PATNAIK
295	WP(C)/34399/2023 16660/2023	NALINI RANJAN ROUSTRAY-MP	
296	WP(C)/33048/2023 16661/2023	DASARATHI DASH-MP	BANSHIDHAR BAUG
297	WP(C)/34417/2023 16662/2023	PURNA CHANDRA GIRI-MP	NIRANJAN LENKA
298	WP(C)/34424/2023 16663/2023	PRASANNA KUMAR SETHI-MP	SUBHRANSU BHUSAN MOHANTY
299	WP(C)/34425/2023 16664/2023	KABI CHANDRA SETHY-MP	
300	WP(C)/20774/2021 16665/2023	SASANKA BHUSAN MISHRA-MP	AMIYA BHUSAN DASH
301	WP(C)/34426/2023 16666/2023	KARTIK PRASAD SAHOO-MP	DEBIDUTTA MOHAPATRA
302	WP(C)/34427/2023 16667/2023	NARENDRA SAHOO-MP	DEBIDUTTA MOHAPATRA
303	WP(C)/34429/2023 16668/2023	CHIRANJIBI PRADHAN-MP	BASUDEV PUJARI
304	WP(C)/25978/2023 16669/2023	NABA KISHOR SETHI-MP	DEBIDUTTA MOHAPATRA
305	WP(C)/34431/2023 16670/2023	M/S REDTECH SOLUTION INDIA PVT. LTD., CUTTACK-MP	SRIDHAR RATH
306	WP(C)/34430/2023 16671/2023	SUSANTA KUMAR SAHOO-MP	DEBIDUTTA MOHAPATRA
307	WP(C)/34433/2023 16672/2023	PRAKASH CHANDRA SAHOO-MP	DEBIDUTTA MOHAPATRA
308	WP(C)/34435/2023 16673/2023	CHAITANYA DAS-MP	DEBIDUTTA MOHAPATRA
309	WP(C)/34436/2023 16674/2023	M/S THERMAX INSTRUMENTATION LTD., PUNE-MP	SARADA PRASANNA SARANGI
	WP(C)/34437/2023		

310	16675/2023 WP(C)/34438/2023	MANAS KUMAR MAITY-MP	DEBIDUTTA MOHAPATRA
311	16676/2023 WP(C)/34439/2023	IPSITA MOHANTY-MP	GYANA RANJAN SETHI
312	16677/2023 WP(C)/34441/2023	MINA KETAN SAHU-MP	PRASANTA KUMAR NANDA
313	16678/2023 WP(C)/34442/2023	M/S WINNERS INSTITUTE OF VOCATIONAL TRAINING, RAIPUR	PAVITRA KUMAR SAMAL
314	16679/2023 WP(C)/34443/2023	SURENDRA KUMAR JENA-MP	RAMDAS ACHARY
315	16680/2023 WP(C)/23169/2023	MEENA KUMARI @ MEENA KUMARI ROUT-MP	SUSMITA PATTNAIK
316	16681/2023 WP(C)/2200/2015	BARAJU SAMAL-MP	SURYAKANTA DASH
317	16682/2023 WP(C)/34448/2023	BASANTA KUMAR MAHAKUD-MP	SOUMYA RANJAN PATI
318	16683/2023 WP(C)/34449/2023	PADMABATI BIDIKA-MP	SANGRAM KESHARI BURMA
319	16684/2023 WP(C)/34450/2023	TAPAS KUMAR SETHY-MP	ALOK KUMAR PANDA
320	16685/2023 WP(C)/34452/2023	AJIT KUMAR SENAPATI-MP	KANANBALA ROY CHOUDHURY
321	16686/2023 WP(C)/34451/2023	SUNITA SENAPATI-MP	SAIBRATA RATH
322	16687/2023 WP(C)/34454/2023	M/S NIHAR RANJAN MOHAPATRA-MP	DAITARI BEHERA
323	16688/2023 WP(C)/34455/2023	NUNNA PRASAD RAO-MP	SIDHARTHA DAS
324	16689/2023 WP(C)/34456/2023	GAGAN BIHARI NAYAK-MP	BIDESH RANJAN BEHERA
325	16690/2023 WP(C)/7149/2017	PRAVATI MANJARI BEHERA @PRATIVA MANJARI BEHERA-MP	MANISH PRAADIPTA KUMAR MOHANTY
326	16691/2023 WP(C)/34458/2023	INDIRA NAYAK-MP	SAGARIKA SAHOO
327	16692/2023 WP(C)/34458/2023	INDIRA NAYAK-MP	SAGARIKA SAHOO
328	16693/2023 WP(C)/34459/2023	PRAFULLA BEHERA-MP	MANOJ KUMAR PATI
329	16694/2023 WP(C)/34460/2023	MD. ATIUL @ ATA @ ATAUL RASUL-MP	BYOMOKESH SAHOO
330	16695/2023 WP(C)/34461/2023	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ-MP	
331	16696/2023 WP(C)/34462/2023	M/S. PATNAIK MINERALS PVT. LTD.-MP	GOURI MOHAN RATH
332	16697/2023 WP(C)/34464/2023	SUSANTA BHOI-MP	GOURI MOHAN RATH
333	16698/2023 WP(C)/34465/2023	BINOD KUMAR BEHERA-MP	GOURI MOHAN RATH
334	16699/2023 WP(C)/34466/2023	SUJIT KUMAR MAJHI-MP	GOURI MOHAN RATH